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**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

M.A. No. 27 of 2025/EZ
(Arising out of O.A. No. 193/2024/EZ)

Collector & District Magistrate, Puri ... Petitioner

-Versus-

Madan Mohan Rout and Ors ... Opp.Parties

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CUTTACK

By the Petitioner through

Dt. 07/05/2026


PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE
E.No.O-1076/2003, MOB-9437277043



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

M.A. No. _____ of 2026
**(Arising out of O.A. No. 193/2024/EZ disposed of on
04.04.2025)**

IN THE MATTER OF:

An application seeking extension of time to
comply the order dated 04.04.2025 passed by
this Hon'ble Tribunal.

AND

IN THE MATTER OF:

Collector & District Magistrate, Puri, At-
Collector Office, Governor House Road,
At/PO/Dist- Puri. ... **Petitioner**
(Respondent No.4 in O.A. No.193 of 2025)

–Versus–

1. Madan Mohan Rout, Son of Late Laxmidhar
Rout, At/PO-Gopinathpur, PS-Puri Sadar,
Dist-Puri-752002. ... **Opp.Party**
(Applicant in O.A. No.193 of 2024/EZ)
2. Sri Nilakanteswar Dev and other deities
represented through Trustee, At-Gopinathpur,
Puri-752001.
3. State of Orissa represented through Addl. Chief
Secretary, Department of Forest, Environment

Dilip Jyoti Panda
COLLECTOR, PURI

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- and Climate Change, At-Sachivalaya Marg,
Bhubaneswar-751001, Email-fesec.or@nic.in.
4. State of Orissa represented through Principal Secretary, Department of Panchyat Raj & Drinking Water, At-Sachivalaya Marg, Bhubaneswar-751001, Email-prsec.or@nic.in.
 5. Odisha State Pollution Control Board, Represented through Member Secretary, At-Paribesh Bhawan, A/118, Nilakanthanagar, Unit-8, Bhubaneswar-751012, Email-member.secy@ospcboard.org.
 6. Commissioner of Endowments of Odisha, At-Debottar Bhawan, Near Civil Court, BJB Nagar, Bhubaneswar-751014, email-ec.orissa@gmail.com.
 7. Block Development Officer, Puri Sadar, At-Srikhetra Road, Puri, email-ori-bpuri@nic.in.
 8. Superintending Engineer of Drainage Division, At-Shreevihar, Puri. Email-eeddpuri@gmail.com.

..... **Proforma Opp. Parties**

(Respondent No.1 to 8 except Respondent No.4 in
O.A. No.193 of 2024/EZ)

The humble petition of the
Petitioner named above;

MOST RESPECTFULLY SHEWETH:-

1. That the Applicant in the present Original Application have prayed for directions from this Hon'ble Tribunal as follows;



Dihy Jyoti Puri
COLLECTOR, PURI

- I. To issue direction to State Respondents to Revitalize the water body namely "Chandan Pokhari" Khata No. 126 and Plot No. 564 Mouza- Gopinathpur @ Routraypur, District-Puri, through the process of desiltation and removal of water hyacinths and wild growth of ferns. And may be directed to take steps to restore the water body to its earlier form.
 - II. Direction may be given to State Respondents to take steps so that dumping of liquid and solid waste is not done in the above water body.
 - III. Or any other order(s), direction(s) may be passed as deemed fit and proper.
2. That the Hon'ble Tribunal vide its order dated 04.04.2025 was pleased to direct the present Petitioner (Respondent No. 4) to complete all the works as contemplated in Paragraph No. 10 of the order i.e.
- a. Weeding and de-siltation of Chandan Pokhari.
 - b. Construction of a guard wall to protect the "Chandan Pokhari."
 - c. Construction of steps to be done.
 - d. Outlet drainage Channel and culvert to be constructed for discharge of water to Musa River.
 - e. Tahasildar, Puri has been requested to conduct enforcement drive to stop drainage of waste water

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Dilip Jyoti Panik.
COLLECTOR, PURI

drainage by households and shopkeepers to ChandanPokhari.

- f. The estimates of the above projects to be prepared by the Gopinathpur Grampanchayat.
- g. The temple and its properties are under Endowment. So Trust is to be requested to obtain necessary permission and the trust will place fund to Block Development Officer, Puri for execution of above works.

Copy of order dated 04.04.2025 passed in O.A. No.193/2024/EZ is filed herewith as ANNEXURE-N/4.

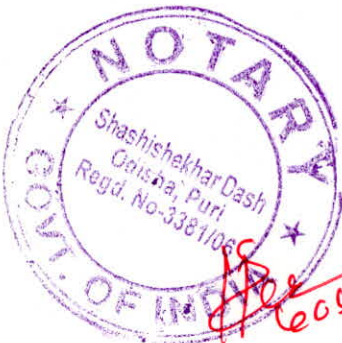
3. That, in pursuant to the order dated 04.04.2025, the Petitioner has already filed an affidavit on 30.01.2026 in MA No.39 of 2025/EZ as follows:-

XXX

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XXX

The Sub-Collector, Puri – cum – Interim Managing Trustee of the Temple submitted his report vide letter No. 433 dated 16.01.2026 & Memo No 728, dated 22.01.2026, which reveals that as regards to weeding of “Chandan Pokhari”, the Block Development Officer, Puri Sadar has reported vide his letter No. 5933 dt. 19.08.2025 that the said work was done by the Gopinathpur Gram Panchayat out of funds available under Swachha Bharat Mission at the Gram Panchayat level and the said work has been completed. With



Dilip Jyoti Puri
COLLECTOR, PURI

regards to De-siltation, Construction of guard wall, Steps and Outlet drainage Channel and Culvert, the B.D.O. Puri Sadar has estimated for taking up the works as cited above and the estimate cost amounting to Rs. 79, 82, 000/- (Rupees Seventy Nine Lakhs Eighty Two Thousand). Accordingly, the Sub-Collector, Puri, vide letter No. 727/Gen dated 22.01.2026, has forwarded for approval the proposal of the BDO, Puri Sadar, to the Commissioner of Endowments, Odisha, Bhubaneswar, seeking sanction of funds as per the estimate for construction work around Chandan Pokhari. As regards to conduct an enforcement drive to stop drainage of waste water, the Tahasildar, Puri has made enforcement drive to stop drainage of water by households and shop keepers to Chandan Pokhari and necessary awareness has also been made. The Tahasildar, Puri was asked to carry out a through demarcation in order to ascertain the exact quantum of encroachment of the water body of Chandan Pokhari. The Tahasildar, Puri vide his letter No. 8604 dt. 01.09.2025 has reported that, out of Ac.0.970 decimal of Plot No. 564, Khata No. 126 (the water body) under Mouza- Gopinathpursamil Routarapur, only Ac.0.040 decimal has been encroached by the private entities by installing shops. As the property stands recorded in the name of the deities Shree Nilakantheswar Dev, Shree Gopinath Dev and Shree Durgadevi Thakurani Bije Nijigaon as per the existing Revenue Records (R.O.R.), the Tahasildar is not competent to initiate O.P.L.E. Case under the O.P.L.E. Act, 1972 for eviction of the encroachers as the land belongs to the Endowment. Consequently, the Commissioner of Endowments, Odisha, Bhubaneswar was requested vide Letter No. 3681 dated 02.04.2025 and subsequent reminders to

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COLLECTOR, PURI

take necessary action under the O.H.R.E. Act, 1951 for eventual eviction of the encroachers. Further the Assistant Commissioner of Endowments, Bhubaneswar, directing the Ex-Interim Trustee, Sri Lalit Kumar Rath, to hand over complete charge of the institution including movable and immovable properties of Shree Gopinath Dev and others to the Sub-Collector, Puri – cum – Interim Managing Trustee of the Temple.

XXX

XXX

XXX

4. That, the Hon'ble Tribunal in its Order dated 04.02.2026 has directed the Respondent No.4, 6, 7 and 8 to file compliance report with respect to the directions given by this Tribunal with all requisites/details regarding action taken / to be taken with report as to completion/ timelines for completion and also to appear before the Tribunal physically or through VC on the next date of hearing with relevant records.

5. That, pursuant to the order dated 04.02.2026, the Petitioner vide letter No. 404/Judl dated 09.02.2026, requested the Sub-Collector, Puri, Superintending Engineer Drainage Division, Puri, Block Development Officer, Puri Sadar Block and Tahasildar, Puri, to submit compliance reports regarding implementation of the order of the Hon'ble NGT for filing of the compliance affidavit. Further the Commissioner of Endowments, Odisha, Bhubaneswar vide

Ammye



Dilip Jyoti Parik

COLLECTOR, PURI

letter No. 806/ Judl dated 07.03.2026, was requested to intervene in the said matter for handing over the detail charge to the interim trustee and to place funds of Rs. 79,82,000/- (Rupees Seventy nine lakh eighty two thousand) as estimated by the Block Development Officer, Puri Sadar Block for De- siltation of Chandan Pokhari, construction of Guard wall, construction of steps, outer drainage channel & culvert thereof for filing of the compliance affidavit.

Copy of the Letter No. 404/Judl dated 09.02.2026 & 806/Judl dated 07.03.2026 of the Petitioner/ Respondent No. 4 are annexed herewith as ANNEXURE-O/4 Series.

6. That, the Superintending Engineer, Drainage Division, Puri vide his letter No. 851 date- 23.04.2026 has reported that, the Drainage organisation is engaged for retrieval of water logged area and clearance of drainage congestion in agricultural land including selected urban areas. The Chandan Pokhari falls under the jurisdiction of the Grama Panchayat and any improvement work for the said Pokhari lies under the Panchayati Raj and Drinking Water Department.

Copy of the Letter No. 851 dated 23.04.2026 issued by Superintending Engineer, Drainage Division, Puri is annexed herewith as ANNEXURE-P/4.



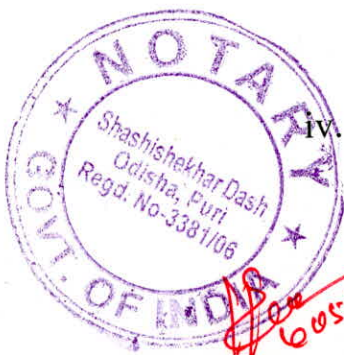
Diby- Tyoti Paul
COLLECTOR, PURI

7. That, the Block Development Officer, Puri Sadar Block vide his Letter No. 1793/GP dt- 23.04.2026 and No. 1835/ GP date- 27.04.2026 has submitted the action taken report for the implementation of the order dated 04.04.2025 of the Hon'ble Tribunal in O.A. No.193/2024/EZ, which is as follows-

- i. The removal of water Hyacinth, water weeds and sludge in the pond area of 'Chandan Pokhari' was done by Gopinathpur Grama Panchayat out of funds available under Swachh Bharat mission at the GP level. The Pre & Post Photo of the De-Wedding activity are enclosed as Annexure- A.
- ii. An estimate of Rs. 79,82,000/- (Rupees seventy nine lakh eighty two thousand) only for other activities like De- Siltation, Construction of Guard Wall, Construction of Steps, Construction of outer drainage channel and culvert was prepared and submitted.
- iii. Due to unavailability of funds at the Grama Panchayat level and Block level the District Office was requested for placement of the aforementioned fund vide letter No. 5933/GP Dt- 19.08.2025. The letter No. 5933/GP Dt- 19.08.2025 is enclosed as Annexure- B.

iv. That, the suit property comes under the deity property, the Sub- Collector, Puri- cum Interim

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Dilip Kumar Sahoo
COLLECTOR, PURI

Managing Trustee was requested for placement of fund.

- v. That, due to non-availability of funds, works such as De-siltation, Construction of guard wall, Steps and Outlet drainage Channel and Culvert could not be taken up leading to reinfestation of water hyacinth and weeds in the Chandan Pokhari.

Copy of the Letter No 1793, dated 23.04.2026 and No. 1835 dated- 27.04.2026 of the Block Development Officer, Puri Sadar along with its enclosures are annexed herewith as ANNEXURE-Q/4 series.

8. That, the Tahasildar, Puri vide his Letter No. 4447 dt- 08.04.2026 has submitted the report regarding implementation of the order dated 04.04.2025 of the Hon'ble Tribunal, that the Chandan Pokhari situated in Khata No. 126, Plot No. 564, Area- Ac.0.97000, Kisam- Jalasaya-1 under Mouza- Gopinathpur @ Routarapur, Dist- Puri stands recorded in the name of Sri Nilakantheswar Dev, Shree Gopinath Dev, Shree Durga Devi Thakurani bibe Nijigaon marfat samasta Mahajan Kotha taraf Rama Chandra Hota and others, it is not possible to initiate encroachment case.

Shashishikhar Dash



Dibyansu Tyote Puri
COLLECTOR, PURI

Copy of the Letter No 4447, dated 08.04.2026 of the Tahasildar, Puri is annexed herewith as ANNEXURE-R/4.

9. That, the Sub-Collector, Puri – cum – Interim Managing Trustee of the Nilakantheswar Temple vide his Letter No. 4054 dt- 27.04.2026 has submitted the report stating there-in-that, basing on the proposal of the Block Development Officer, Puri Sadar Block, vide his letter No.727/ Gen dt- 22.01.2026, requested the Commissioner of Endowments, Odisha, Bhubaneswar for placement of fund and permission for taking up the construction work for compliance of the Order of the Hon'ble Tribunal. Further consequent upon authorisation under Section 25 of the OHRE Act 1951, the Sub- Collector, Puri has filed O.A case No.09 of 2026 before the Court of the Commissioner of Endowments, Odisha, Bhubaneswar for eviction of unauthorized occupant from the property of deity which is under progress. The rest of work will be started soon after receipt of fund from the Commissioner of Endowment, Odisha Bhubaneswar as the District Magistrate, Puri has no authority over the Endowments Property.

Copy of the Letter No.4054 dt-27.04.2026, Letter No. 727 dated 22.01.2026 of the Sub-Collector, Puri along with its enclosures and



Diby Jyoti Parikh

COLLECTOR, PURI

O.A No. 09 of 2026 are annexed herewith as
ANNEXURE-S/4 Series.

10. That, the Commissioner of Endowments, Odisha, Bhubaneswar vide his letter No. 1099/ 416- G.P Date- 07.02.2026 has requested the Principal Secretary to Government of Odisha, Law Department, Bhubaneswar for sanction of Rs. 79,82,000/- (Rupees Seventy-Nine lakh Eighty-Two Thousand) only.

Copy of the Letter No 1099, dated 07.02.2026 of the Commissioner of Endowments, Odisha, Bhubaneswar to the Principal Secretary to Govt. in Law Department, Odisha, Bhubaneswar is annexed herewith as
ANNEXURE-T/4.

11. That, in view of the aforesaid circumstances, the Petitioner most respectfully prays that this Hon'ble Tribunal may be pleased to grant six months' time from the date of receipt of allocation of funds from the Commissioner of Endowments, Odisha, Bhubaneswar, to enable full compliance of the Order dated 04.04.2025.

PRAYER

Therefore, the Petitioner prayed that your lordships may graciously be pleased to consider the facts stated above and grant six months' time from the date of receipt of allocation of funds from the Commissioner of Endowments,

Dilip Tyagi Paul
Collector, Puri



Odisha, Bhubaneswar to comply with the order dated 04.04.2025 passed by this Hon'ble Tribunal in O.A. No. 193 of 2024

And for this act of kindness the Petitioner as in duty bound shall ever pray.

Cuttack **By the Petitioner through**

Dt. 06.05.26

Advocate

AFFIDAVIT

I, Sri Dibya Jyoti Parida, aged about 38 years, S/o Prasanna Kumar Parida, presently serving as District Magistrate & Collector, Puri, At/PO: Puri, Dist: Puri, do hereby solemnly affirm and state as follows:

1. That, I am the petitioner in this M.A.
2. That, the facts stated above are true to the best of my knowledge, belief and official records.

Identified by

Govt. Pleader, Puri

DEPONENT

Collector, Puri

CERTIFICATE

Due to non-availability of cartridge papers thick white papers used.

Cuttack

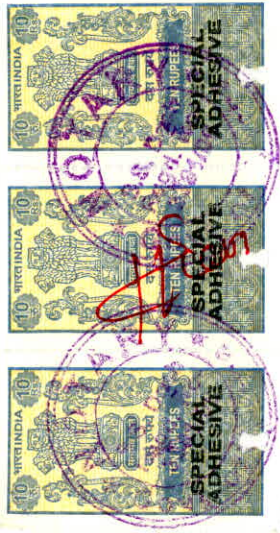
Dt. 06.05.26

PARTHA SARATHI NAYAK
ADDL. GOVT. ADVOCATE

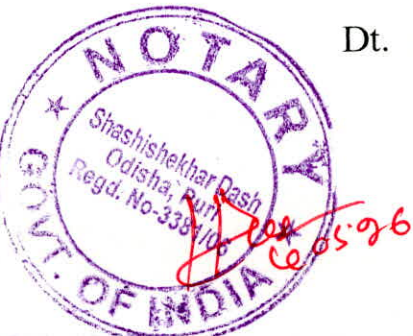
E.No.O-1076/2003, MOB 9437277043

Solemnly Affirms & Signed before me on this 06th May 2026 at 4:30 PM

Shashishikhar Dash
Notary Govt. of India



SL. No. 63
Dated 06.05.26



Item No.07

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.193/2024/EZ

Madanmohan Rout

Versus

Applicant(s)

Nilakanteswar Dev & Ors.

Respondent(s)

Date of hearing: 04.04.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant(s) : Mr. Afraaz Suhail, Adv. (in Virtual Mode)

For Respondent(s) : Mr. Satya Brata Mohanty, AGA for R-2,3,4,7 & 8
(in Virtual Mode),
Mr. Dipanjan Ghosh, Adv. for R-5

ORDER

1. Mr. Afraaz Suhail, learned Counsel is present (in Virtual Mode) on behalf of the Applicant.
2. Affidavit dated 02.04.2025 has been filed on behalf of the Respondent No.4, Collector and District Magistrate, Puri ; the same is taken on record.
3. Mr. Satya Brata Mohanty, learned Additional Government Advocate holding brief of Mr. Partha Sarathi Nayak is present on behalf of the State Respondents, Government of Odisha.
4. Heard Mr. Afraaz Suhail for the Applicant, Mr. Satya Brata Mohanty for the State Respondents and Mr. Dipanjan Ghosh for the Odisha State Pollution Control Board.

(The final order of this case shall be uploaded in the NGT Website by separate sheets of paper)

.....
B. Amit Sthalekar, JM

.....
Dr. Afroz Ahmad, EM

True copy attested

P. J. S. / 06/05/2025

Asst. Collector, Original Application No.193/2024/EZ
Judicial Collectorate, Puri

Item No.07

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.193/2024/EZ

In the matter of:

Madanmohan Rout

S/o Late Laxmidhar Rout
At/PO v- Gopinathpur
PS - Puri Sadar,
Puri - 752002

.... Applicant(s)

Versus

1. Sri Nilakanteswar Dev and other deities

Represented through Trustee
At - Gopinathpur,
Puri - 752001

2. State of Odisha

Represented through Addl. Chief Secretary of
Department of Forest, Environment and Climate Change,
At - Sachivalaya Marg,
Bhubaneswar - 751001

3. State of Odisha

Represented through Principal Secretary of
Panchayati Raj and Drinking Water Department
At - Sachivalaya Marg,
Bhubaneswar,
Pin - 751001

4. Collector and District Magistrate, Puri

At - Collector Office,
Governor House Road
Puri - 752002

5. Odisha State Pollution Control Board

Represented through Member Secretary
At - Paribesh Bhawan,
A/118, Nilakantha Nagar, Unit-8,
Bhubaneswar - 751012

6. Commissioner of Endowments of Odisha

At - Debottar Bhawan,
Near Civil Court, BJB Nagar,
Bhubaneswar - 751014
Dist - Khurda

7. Block Development Officer, Puri Sadar

At - Srikhetra Road,
Puri - 752002

True copy attested
P. Jaisankar
Asst. Collector,
Judicial Collectorate, Puri

8. Superintending Engineer of Drainage Division
At - Shreevihar,
Puri - 752003

.... Respondent(s)

Date of hearing: 04.04.2025

CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

For Applicant(s) : Mr. Afraaz Suhail, Adv. (in Virtual Mode)

For Respondent(s) : Mr. Satya Brata Mohanty, AGA for R-2,3,4,7 & 8
(in Virtual Mode),
Mr. Dipanjan Ghosh, Adv. for R-5

ORDER

1. Heard Mr. Afraaz Suhail, learned Counsel for the Applicant appearing in Virtual Mode, Mr. Satya Brata Mohanty, learned Additional Government Advocate appearing (in Virtual Mode) on behalf of the State of Odisha and Mr. Dipanjan Ghosh, learned Counsel appearing for the Odisha State Pollution Control Board.
2. The Applicant has filed the present Original Application seeking a direction to the Respondents to revitalize the water body known as "Chandan Pokhari" by de-silting and removal of water hyacinths and other wild growths with a further direction to take steps for preventing dumping of solid and liquid waste into the said water body.
3. It is stated that there is a water body known as "Chandan Pokhari" situated in Khata No.126, Plot No.564, Mouza-Gopinathpur, Routraypur, Dist-Puri, Odisha. It is stated that the said water body in question belongs to the deity Sri Sri Nilakanteswar Dev and is stated to have been patronized by Sri Chaitanya Mahaprabhu, founder of the Gaudiya Vaishnavism who is said to have visited Puri in 1510 AD and established the said temple.

True copy attested
P. Son
Asst. Collector,
Judicial Collectorate, Puri

4. It is stated that the management of the deity is headed by Sub-Collector, Puri and Tehsildar-Puri as per directions of the Additional Commissioner of Endowments.
5. It is alleged that the water body in question has started losing its water retention capacity due to uncontrolled pollution and encroachment and is being converted into a dumping yard by dumping all kinds of solid and liquid waste of the nearby areas. It is stated that the water body is used not only for farming and fishing purposes but also for religious rituals.
6. The Collector and District Magistrate, Puri has filed its affidavit dated 02.12.2024 bringing on record the Joint Enquiry Committee Report dated 19.10.2024. The Committee Report is as under :-

**“FIELD VISIT REPORT OF THE COMMITTEE COMPRISING OF
ADM(Gen), PURI, SENIOR SCIENTIST, ODISHA STATE POLLUTION
CONTROL BOARD, BHUBANESWAR AS PER ORDER DATED
24.09.2024 OF LEARNED NGT, EASTERN ZONE BENCH, KOLKATA IN
CONNECTION WITH O.A. NO.193/2024/EZ FILED BY MADANMOHAN
ROUT - VRS.- SRI NILAKANTESWAR DEV & OTHERS**
XX

In pursuance of order dated 24.09.2024 of Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A. No.193/2024/EZ filed by Madan Mohan Rout -Vrs- Nilakantheswar Dev & Others, the Committee comprising of Addl. District Magistrate (Gen); Puri and Additional Chief Environmental Scientist & Regional Officer, Odisha State Pollution Control Board, Bhubaneswar along with the Tahasildar, Puri, Dy. Collector, Judicial, Revenue Supervisor, R.I., A.R.I. of Bira Harekrushnapur visited the alleged site i.e. water body known as "Chandan Pokhari" situated in Mz- Gopinathpur, Khata No.126, Plot No.564, A.C 0.97 dec. kisam-Jalasaya-1 Dist- Puri, Odisha on 19.10.2024 at about 12.45 P.M.

During the visit, the petitioner Sri Madan Mohan Rout, village Gentries like Natabar Rout, Bhimasen Majhi, Biswa Ranjan Behera and Sahadeb Rout were also present.

Three copy attested

Allegation : It is alleged that the water body in question has started losing its water retention capacity due to uncontrolled pollution and

P. Rout
06/05/2026
Asst. Collector,
Judicial Collectorate, Puri

encroachment and is being converted into dumping yard by dumping all kinds of solid and liquid waste of the nearby areas. It is stated that the water body is used not only for farming and fishing purposes but also for religious purpose.

Opinion of the Local Gentries :-

The Committee discussed with the PRI members and village gentries present there. The village gentries have opined that the Chandan Pokhari was used for "Chapa" for the Deities during Chandan Yatra near about 8 to 10 years ago and the pilgrims were also using for taking bath. The local villagers were using the Chandan Pokhari for bathing purpose. Now it is not used by the local people due to available of pipe water supply in each and every house hold.

Observation :-

The committee observed that the water body is enclosed from three sides by private plots, School and temple premises. Commercial establishment exist on the fourth side along the Bhubaneswar – Puri connecting road near Atharnala Chowk at Puri. It was found that the pond has been fully covered with water hyacinth which restricts the flow of the sunlight and air entering the pond creating an anaerobic condition. Some private houses and private shops are discharging their domestic waste water directly into the pond. They are also dumping the household solid wastes near the pond area. As this area comes under Panchayat jurisdiction and does not come under Puri Municipality for which the solid wastes are not removed regularly. The pond has been severely polluted and it is not in use.

It is a fact that the Chandan Pokhari is not used by Public since last 8 to 10 years. So due to non-use of the said pond, the water is covered with water hyacinth and nobody has taken step for removal of it. It is a fact that the said water body "Chandan Pokhari" belongs to the Deity Sri Sri Nilakantheswar Dev. It may be used for religious purpose by the management of Deity Sri Sri Nilakantheswar Dev.

The Committee suggests that the Chandan Pokhari required immediate renovation.

Recommendation :-

True copy attested

P. J. J.
20/05/2020

Asst. Collector,
Judicial Collectorate, Puri

1. *The existing hyacinth shall be removed completely from the pond.*
 2. *The private houses and the private shops shall be instructed to stop discharge of the domestic waste water into the pond.*
 3. *The private houses and the private shops shall also be instructed to stop throwing/dumping of the house hold and the shop solid waste into the pond.*
 4. *The pond shall be desilted, proper lined embankment shall be provided around the pond so that no outside waste enters into the pond.*
 5. *The pond shall also be provided with an outlet to release the excess water from the pond to nearby drainage system to avoid over flow to the nearby areas during rainy season."*
7. Perusal of the Enquiry Report shows that the water body in question is losing its water retention capacity due to uncontrolled pollution and encroachment and is being converted into a dumping yard by dumping all kinds of solid and liquid waste of the nearby areas. It is categorically stated that the water body is being used not only for farming and fishing but also for religious purposes.
8. The Inspection Committee in the course of its inspection, also discussed the issues with the Applicant who was present during inspection as also some of the village Gentry like Natabar Rout, Bhimasen Majhi, Biswa Ranjan Behera and Sahadeb Rout who stated that the Chandan Pokhari was used for "Chapa" for the Deities during Chandan Yatra near about 8 to 10 years ago and pilgrims and local villagers were also using the Chandan Pokhari for bathing purposes.
9. The Committee in its report under the heading "Observation" has stated that the waterbody in question is enclosed from three sides by private plots, Schools and temple premises ; commercial establishment exists on the fourth side along the Bhubaneswar-Puri connecting road near Atharnala Chowk at Puri ; it was found

Three copy attached
P.M.
56/05/2026
Asst. Collector,
Judicial Collectorate, Puri

that the pond was completely covered with the water hyacinth which restricts the flow of sunlight and air entering the pond creating an anaerobic condition ; some private houses and private shops are discharging their domestic waste water directly into the pond and are also dumping household solid waste near the pond area. It is also observed that the area falls under the Panchayat jurisdiction and does not come under the Puri Municipality.

10. Further affidavit dated 03.02.2025 has been filed by the Collector, Puri stating that the Collector and District Magistrate, Puri vide its letter dated 27.12.2024 requested the Block Development Officer (BDO), Sadar, Puri to consult with the trustees of Sri Nilakantheswar Dev, PRI Members, households and shops around the "Chandan Pokhari" and to take steps to implement the order of the National Green Tribunal and thereafter, the Block Development Officer (BDO), Sadar, Puri conducted a meeting with all the stakeholders on 29.01.2025 in the presence of the members of the Trust of Sri Nilakantheswar Dev Temple, Gopinathpur, local gentry, local Sarapanch and PEO, Gopinathpur in his office and the following decisions were taken :-

- a. Weeding and De-siltation of "Chandan Pokhari" is to be done.
- b. Construction of guard wall is to be made to protect the "Chandan Pokhari".
- c. Construction steps is to be done.
- d. Outlet drainage Channel and Culvert is to be constructed for discharge of water to Musa River.
- e. Tahasildar, Puri has been requested to conduct enforcement drive to stop drainage of waste water drainage by hoiseholds and shop keepers to Chandan Pokhari.

Three copy attested
P. J. J.
08/05/2026
Asst. Collector,
Judicial Collectorate, Puri

- f. The estimate of the above projects is to be prepared by the Gopinathpur Gramapanchayat.
- g. The temple and its properties are under Endowment. So Trust is to be requested to obtain necessary permission and the trust will place fund to Block Development Officer, Puri for execution of above works.

Copy of the proceedings of the meeting held on 29.01.2025 was also filed at page 66 of the paper book.

11. Further affidavit dated 02.04.2025 has been filed by the Collector, Puri and it is stated that as per the Report of the Block Development Officer, Puri Sadar Block :-

- i) A meeting was convened by the Block Development Officer, Puri with the Trustees of Sri Nilakantheswar Dev, PRI members, local Gentry and stakeholders regarding "Chandan Pokhari" of Gopinathpur.
- ii) The periphery cleaning and site clearance has been started by the Gopinathpur Gram Panchayat.
- iii) The Tahasildar, Puri has initiated the process of enforcement to stop waste water drainage by Households and Commercial Establishments around the Chandan Pokhari into the waterbody.

It is also stated that necessary permission for execution of works like construction of guard wall, construction of steps, outlet drainage channel and culvert for discharge to the Musa River has been sought from the Sub-Collector-cum-Interim Trustee Sri Nilakantheswar Dev Trust Temple by the Block Development Officer, Puri Sadar.

True copy attested


Asst. Collector,
Judicial Collectorate, Puri

12. It is stated that a Field Visit was conducted by the Sub-Collector, Puri, Block Development Officer, Puri Sadar Block, Tahasildar, Puri Sadar and Revenue Inspector, Biraharekrushnapur on 27.03.2025 in the presence of the Applicant and local gentry and it was observed that cleaning of Chandan Pokhari had been taken up by Gopinathpur Gram Panchayat under Puri Sadar Block by removing the water weeds, water hyacinth and sludge from the Pokhari in question.
13. It is stated that the total area of the pond as per the Revenue records is Ac. 0.97 dec. i.e. about 42.253 sq.ft. approximately under "Jalasaya" kisam but there are encroachments along the embankment, the exact extent of which shall be determined only after a thorough demarcation of the plot.
14. The Collector, Puri in its affidavit further stated that the Tahasildar, Puri has been directed to conduct a thorough demarcation and determine the extent of encroachment and the type of encroachment after the end of March 2025. It is stated that persons around the adjoining area of the pond have constructed structures and have also rented out those structures to various shops and commercial establishments who are dumping garbage and waste into the pond along with domestic waste water. It is stated that the Sub-Collector has warned the residents and the shop owners not to throw any garbage or discharge domestic waste water into the pond.
15. It is also stated that since the property belongs to the Deity and it is not Government property, therefore it has been decided to move a request letter to the Commissioner of Endowment, Odisha for taking necessary action as per Hindu Religious Endowment Act. in

True copy attested
P. S. S.
06/05/2026
Asst. Collector,
Judicial Collectorate, Puri

respect of the occupants who have constructed structures and are occupying or renting out the property for both residential and commercial purposes by illegally taking possession of the property of the Deity. It is also stated that it has been decided to move the Commissioner of Endowment, Odisha with a request to take necessary steps in terms of Section 25 and 68 of the Orissa Hindu Religious Endowment Act, 1951 for handing over possession of the properties of the Deities to the Interim Trustee and the Interim Trust Board constituted vide order dated 21.09.2024 of the office of the Commissioner of Endowments, Odisha, Bhubaneswar.

16. Having gone through the pleadings of the parties and the submissions made by the Counsel and on perusal of the documents on record which have already been extracted hereinabove, we dispose of this Original Application with a direction to the Respondent No.4, Collector and District Magistrate, Puri to complete all the works as contemplated in para 10 hereinabove with regard to restoration of the waterbody in question to its original pristine form not only with regard to cleaning the waterbody but also removing of encroachments and steps taken in that regard and file affidavit of compliance by **31.07.2025**.
17. I.As, if any, stand disposed of accordingly.
18. There shall be no order as to costs.

True copy attested
Asst. Collector,
Judicial Collectorate, Puri

.....
B. Amit Sthalekar, JM

.....
Dr. Afroz Ahmad, EM

April 04, 2025,
Original Application No.193/2024/EZ
SKB



ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Annexure-0/4 Series

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in
e-mail ID- : judicialpuri2023@gmail.com



(Judicial Section)

Letter No. 404 /Judl dt- 09-02-26

To

The Sub- Collector, Puri
Superintending Engineer, Drainage Division, Puri
B.D.O. Puri Sadar

Sub:- O.A. No. 193 of 2024/EZ filed by Madan Mohan Rout – vrs- Sri Nilakantheswar Dev and others in the Court of the National Green Tribunal, E.Z. Bench, Kolkata.

Sir,

In inviting a reference to the subject cited above, I am to enclose herewith the copy of the order dtd. 04.02.2026 of the Hon'ble National Green Tribunal, E.Z. Bench, Kolkata passed in Execution Application No. 01 of 2026 arising out of O.A. No. 193 of 2024/EZ filed by Madan Mohan Rout – Vrs- Sri Nilakantha Dev and others and to say that the Hon'ble Tribunal has directed to complete all the works and to file compliance affidavit by 29.04.2026.

You are therefore requested to take steps for implementation of the order of the Hon'ble Tribunal at an early date and submit the compliance report to this office for filing of compliance affidavit on or before 29.04.2026 as the case is posted to 29.04.2026 for hearing. Further, the Respondent No. 7 & 8 are directed to file compliance affidavit directly before the Hon'ble Tribunal and to submit a copy of the same before the undersigned further follow up action.

Non-compliance of orders in time may attract personal appearance of the undersigned.

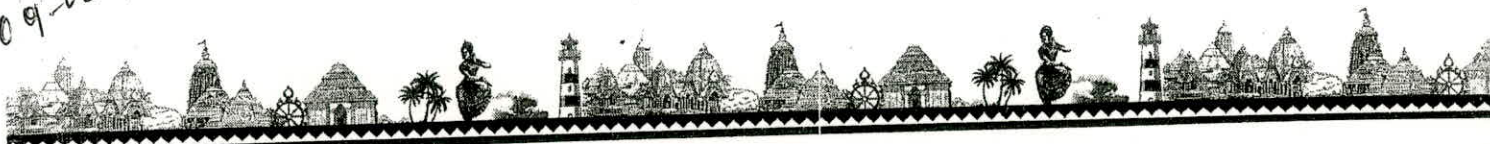
This may be treated as Extremely Urgent.

Yours faithfully,

Three copy attached
06/05/2026
Asst. Collector,
Judicial Collectorate, Puri

Collector, Puri

mm
09-02-26



-24-

ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939

Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



Memo No. 405 /Judl dt- 09-02-26

Copy along with enclosures forwarded to the Tahasildar, Puri for information and necessary action.

Memo No. 406 /Judl dt- 09-02-26

Collector, Puri

Copy along with enclosures submitted before the Commissioner of Endowments, Odisha, Bhubaneswar with a request to file compliance affidavit as desired by the Hon'ble Tribunal vide Order dtd.04.02.2026 in O.A No.193 of 2024.

Collector, Puri

True copy attested

[Handwritten Signature]

Asst. Collector,
Judicial Collectorate, Puri





-28-

ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in
e-mail ID- : judicialpuri2023@gmail.com



(Judicial Section)

Letter No. 806 / Judl dt- 07-03-26

To

**The Commissioner of Endowments,
Odisha, Bhubaneswar.**

Sub-: O.A. No. 193 of 2024/EZ filed by Madan Mohan Rout – vrs- Sri Nilakantheswar Dev and others in the Court of the National Green Tribunal, E.Z. Bench, Kolkata.

Ref-: This office Memo No. 406/ Judl dt- 09.02.2026.

Sir,

In inviting a reference to the subject cited above, I am to say that, the Hon'ble Tribunal during hearing of Execution Application No. 01 of 2026 & M.A No. 39 of 2025 arising out of O.A. No. 193 of 2024/EZ on date 04.02.2026 has expressed his displeasure regarding non-compliance of order dated 04.04.2025 passed in O.A No. 193 of 2024 and directed to comply the order and to file compliance affidavit with respect to the directions given by the Tribunal with all requisites details regarding action taken / to be taken with report as to completion/ timelines for completion and also to appear before the Tribunal physically or through VC on the next date of hearing with relevant documents. **The matter has been scheduled to be listed on 29.04.2026 for further proceedings/orders.**

It is pertinent to mention here that, the land of Chandan Pokhari is the property of Deity Sri Nilakantheswar Dev. Despite Order No, 8259/ 416-G dated 21.09.2024 of the Assistant Commissioner of Endowment, the Ex- Interim Trustee, Sri Lalit Kumar Rath failed to hand over the charge of the institution including movable and immovable properties of Shree Gopinath Dev and others to the Interim Trustee – cum- Sub Collector, Puri thereby preventing him from managing the day to day affairs of the deity and from protecting its interest in land related issue involved in O.A No 193 of 2024.

In enclosing herewith the copy of the order dtd. 04.02.2026 of the Hon'ble National Green Tribunal, E.Z. Bench, Kolkata passed in Execution Application No. 01 of 2026

Three copy
attested
M. S. B. S. P.
09.03.26
Asst. Collector,
Judicial Collectorate, Puri





-26-

ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



arising out of O.A. No. 193 of 2024/EZ filed by Madan Mohan Rout – Vrs- Sri Nilakantha Dev and others, I am to request you to intervene in the matter for handing over of the detail charge to the Interim Trustee and place an amount of Rs 79,82,000/- (Rupees seventy nine lakh eighty two thousand) as estimated by the Block Development Officer, Puri Sadar for De- Siltation of Chandan Pokhari, construction of Guard wall, construction of steps, outer drainage channel & culvert thereof and file compliance affidavit on or before 29.04.2026 as per the order of the Hon'ble Tribunal.

This may be treated as Extremely Urgent.


Yours faithfully,

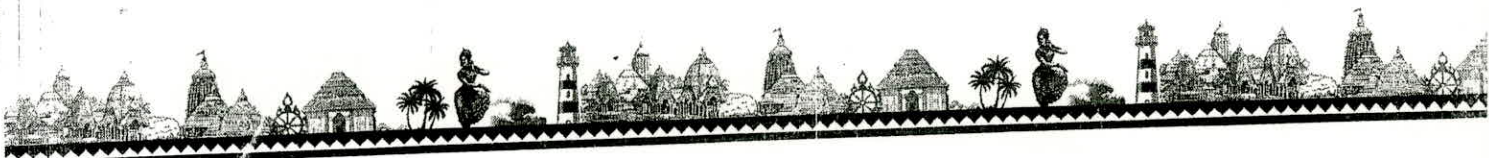

Collector, Puri

Memo No. 807 /Judl dt- 07-03-26

Copy along forwarded to the Sub- Collector, Puri for information and necessary action with reference to this office letter No. 404/Judl dt- 09.02.2026.


Collector, Puri

True copy attested

Asst. Collector,
Judicial Collectorate, Puri



N.G.T. MATTER

ଜଳସଂପଦବିଭାଗ, ଓଡ଼ିଶା
OFFICE OF THE SUPERINTENDING ENGINEER
DRAINAGE DIVISION, PURI

Email id: - eeddpuri@gmail.com

Letter No. 851

Date. 23.04.2026

To

The Collector & District Magistrate,
Puri.

Sub: - O.A.No.193 of 2024/EZ filed by Madan Mohan Rout -Vrs- Shri Nilakantheswar Dev & Others in the court of the National Green Tribunal, EZ Bench, Kolkata.

Ref: - Your good office Letter No. 404/Judl. Dt.09.02.2026 and 1104/Judl. Dt. 04.04.2026.

Sir,

In inviting a kind reference to the letter cited above on the subject, it is to state that the Hon'ble NGT, Kolkata vide their order dt. 04.04.2025 with a direction to the Respondents to comply with the observation of the Hon'ble NGT as contained in Para-10 of the order.

- (a) Weeding and De-siltation of "Chandan Pokhari" is to be done.
- (b) Construction of guard wall is to be made to protect the "Chandan Pokhari"
- (c) Construction steps is to be done.
- (d) Outlet drainage Channel and Culvert is to be constructed for discharge of water to Musa River.
- (e) Tahasildar, Puri has been requested to conduct enforcement drive to stop drainage of waste water drainage by households and shop keepers to "Chandan Pokhari".
- (f) The estimate of the above project is to be prepared by the Gopinathpur Grampanchayat.
- (g) The temple and its properties are under Endowment. So, trust is to be requested to obtain necessary permission and the trust will place fund to Block Development Officer, Puri for execution of above works.

The Drainage Organisation is engaged for retrieval of water-logged area and clearance of drainage congestion in agricultural land including selected urban areas.

However, it is respectfully stated that the work in respect of the Drainage Organization in "Chandan Pokhari" of Nilakantheswar is falls under the jurisdiction of Gram Panchayat and any improvement work for said Pokhari lies under the PR & DW Department.

This is for favour of your kind information & necessary action.

Yours faithfully

Ry 514
23.04.2026
Superintending Engineer
Drainage Division, Puri

Memo No. 852

Date. 23.04.2026

Copy submitted to the Additional District Magistrate, Puri for favour of your kind information & necessary action.

Ry 514
23.04.2026
Superintending Engineer
Drainage Division, Puri

Free copy
attached
[Signature]
Asst. Collector,
Judicial Collectorate, Puri

Memo No. 853

Date. 23.04.2026

Copy submitted to the Chief Engineer, Drainage, Cuttack/Additional Chief Engineer, Drainage Circle, Bhubaneswar for favour of your kind information & necessary action.

Ry C 16 23.04.2026
**Superintending Engineer
Drainage Division, Puri**

Three copy attested
J. Pr
6/5/24
**Asst. Collector,
Judicial Collectorate, Puri**



ପଞ୍ଚାୟତ ସମିତି କାର୍ଯ୍ୟାଳୟ
ପୁରୀ ସଦର, ପୁରୀ

OFFICE OF THE PANCHAYAT SAMITI
PURI SADAR, PURI

Annexure-2/4 series
ଓଡ଼ିଶା ଉଚ୍ଚ ନିକ୍ଷେପ, ପୁରୀ
୭୫୨୦୦୨
Water Works Road, Puri
752002
ori-bpuri@nic.in
ori.bpuri@gmail.com

51

Letter No: XIII 21/2026- 1793/GP Date: 23.04.2026

To,

The District Magistrate and Collector, Puri

Sub:- Submission of Action Taken Report on Implementation of Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No. 193 of 2024.

Ref:- This Office Letter no. 5933/GP Dt. 19.08.2025 on Action taken report

This Office Letter No. 2144/GP Dt. 29.03.2025 on Action taken report for the Month of March 2025.

This Office Memo No. 2119 Dt. 28.03.2025 forwarding the proceedings of meeting Dt. 27.03.2025 regarding implementation of orders.

This Office Letter No. 1442 Dt. 06.03.,2025 regarding action taken report for the month of February 2025.

This Office Letter No. 696 Dt. 12.02.2025 addressed to Sub-Collector-Cum-Interim Trustee, Nilakantheswar Dev.

This Office Letter No. 711 Dt. 13.02.2025 addressed to Tahasildar, Puri

Order Dated 06.02.2025 in OA No. 193 of 2023/EZ of Hon'ble NGT, EZ

This office letter no 451 Dt. 29.01.2025 communicating proceedings of the meeting regarding implementation of orders of Hon'ble NGT in OA No. 193 of 2023/EZ filled by Sri Madan Mohan Rout Vrs Sri Sri Nilakantheswar Dev and others.

Order Dt 05.12.2024 in OA No. 193 of 2023/EZ of Hon'ble NGT, EZ.

Sir,

In inviting a reference to the subject cited above, I am to submit herewith Action Taken Report on Implementation of Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No. 193 of 2024 as it relates to Puri Sadar Block:

1. Removal of Water Hyacinth, Water weeds and Sludge in the Pond area of "Chandan Pokhari" was done by Gopinathpur Gram Panchayat out of funds available under Swachh Bharat Mission at the GP Level. The Pre and Post photo of the De-Weeding activity is enclosed herewith at **Annexure-A**.
2. For other Activities like De-Siltation, Construction of Guard Wall, Construction of Steps, Construction of Outer drainage channel and culvert there is an estimated fund requirement of approximately Rs 79,82,000/- (Seventy Nine Lakhs Eighty Two Thousand Only). A detailed estimate is enclosed as **Annexure-B**.
3. Due to unavailability of funds of the estimated cost at the Gram Panchayat and Block Level, funds were requested vide This Office Letter no. 5933/GP Dt. 19.08.2025 addressed to the Collector, Puri. **Annexure-C**.
4. As the said property comes under Commissioner of Endowments, Odisha Bhubaneswar Permission was sought for by Sub-Collector-Cum-Interim Managing Trustee from Commissioner of Endowments, Odisha, for placement of funds Vide Letter No. 727 Dt. 22.01.2026 **Annexure-D**.

True copy
attached
R.M.
6/5/26

Asst. Collector,
Judicial Collectorate, Puri

Pg-1/2.....
Development Office
Puri Sadar Puri

//2//

- 5. The funds so requested is awaited for taking up other Activities like De-Siltation, Construction of Guard Wall, Construction of Steps, Construction of Outer drainage channel and culvert.

This is in favour of your kind information and necessary action at your end

Yours Sincerely,

[Signature]
 25/04/2026
 Block Development Officer
 Puri Sadar, Puri

Memo No. XIII 21/2026-1794 /GP Date: 28.04.2026
 Copy forwarded to Tahasildar,Puri for information and necessary action.

[Signature]
 28/04/2026
 Block Development Officer
 Puri Sadar, Puri

Memo No. XIII 21/2026-1795 /GP Date: 23.04.2026
 Copy forwarded to Sub-Collector,Puri for kind information and necessary action.

[Signature]
 28/04/2026
 Block Development Officer
 Puri Sadar, Puri

True copy attested

[Signature]
 06/05/26
 Asst. Collector,
 Judicial Collectorate, Puri



Latitude: 19.821208
 Longitude: 85.831715
 Elevation: 18.7842 m
 Accuracy: 2.6 m
 Time: 03-22-2025 11:28
 Note: chandan pokhari

Powered by NoteCam



Latitude: 19.821135
 Longitude: 85.831785
 Elevation: 18.7847 m
 Accuracy: 2.2 m
 Time: 03-23-2025 11:30
 Note: chandan pokhari

Powered by NoteCam



Latitude: 19.821218
 Longitude: 85.831747
 Elevation: 18.0843 m
 Accuracy: 5.7 m
 Time: 04-08-2025 12:08
 Note: chandan pokhari

Powered by NoteCam

P. Chandra Sekh
 Asst. Collector,
 Judicial Collectorate, Puri

-32-

Annexure-B

BY	EMAIL	SPEED POST	SPECIAL MESSENGER	ଅନ୍ନେକ୍ସର-ବି
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ପଞ୍ଚାୟତ ସମିତି କାର୍ଯ୍ୟାଳୟ
ପୁରୀ ସଦର, ପୁରୀ
OFFICE OF THE PANCHAYAT SAMITI
PURI SADAR, PURI

ଓଡ଼ିଶା ସରକାର, ପୁରୀ
୭୫୨୦୦୨
Water Works Road, Puri
752002
ori-bpuri@nic.in
ori.bpuri@gmail.com

Letter No. XIII 07/2024- 5933 /GP Date: 19.08.2025

To,
The District Magistrate and Collector, Puri

Sub:- Submission of Action Taken Report on Implementation of Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No. 193 of 2024.

Ref:- Memo No. 2624/Judl Dt. 29.07.2025 of Additional District Magistrate, Puri
Letter No. 8558/Gen. Dt. 21.07.2025 of Sub-Collector, Puri
Memo No. 6190 Dt. 30.06.2025 of Assistant Commissioner of Endowments, Bhubaneswar.

Sir,

In inviting a reference to the subject cited above, I am to submit herewith Action Taken Report on Implementation of Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No. 193 of 2024 as it relates to Puri Sadar Block:

1. De-Weeding of "Chandan Pokhari" was done by Gopinathpur Gram Panchayat out of funds available under Swachh Bharat Mission at the GP Level. The Pre and Post photo of the De-Weeding activity is enclosed herewith at Annexure-A.
2. For other Activities like De-Siltation, Construction of Guard Wall, Construction of Steps, Construction of Outer drainage channel and culvert there is a requirement of fund approximately Rs 79,82,00/- (Seventy Nine Lakhs Eighty Two Thousand Only). A detailed estimate is enclosed as Annexure-B.
3. Permission was sought from Commissioner of Endowments, Odisha, Bhubaneswar for cleaning of pond vide Letter No. 3681 Dt. 02.04.2025 of Sub-Collector-Cum-Interim Managing Trustee of the institution. Permission was granted vide Memo No, 6190 Dt. 30.06.2025 of Assistant Commissioner of Endowments, Bhubaneswar. Annexure-C. However, the Commission requested for utilization of government funds for the said activities.
4. Assistant Commissioner of Endowments, Bhubaneswar vide Memo No, 6190 Dt. 30.06.2025 has authorized Sub-Collector-Cum-Interim Managing Trustee of the institution to file case U/S 25 of OHRE Act, 1951 before Commissioner of Endowments, odisha, Bhubaneswar for eviction of encroachers from the embankment of the pond. Annexure-C.

True copy attested

[Signature]
6/5/26

Asst. Collector,
Judicial Collectorate, Puri

[Signature]
True copy attested

Block Development Officer
Puri Sadar, Puri

[Signature]
TAT

Pg-1/2.....

1/2/1

Further, due to shortage of funds with panchayat for De-Siltation, Construction of Guard Wall, Construction of Steps, Construction of Outer drainage channel and culvert, I am submitting a Detailed Estimate for the project "Renovation and Redevelopment of Chandan Pokhari, Gopinathpur GP" amounting to Rs. 79,82,000/- for necessary sanction and placement of funds.

Sl No	Name of Project	Estimated Amount
1	Renovation and Redevelopment of Chandan Pokhari, Gopinathpur GP	Rs. 79,82,000/-

This is in favour of your kind information and necessary action at your end.

Enclosure:- Revised Detailed Estimate As Above.

Yours Sincerely,

[Signature]
 Block Development Officer
 Block Development Officer
 Puri Sadar

Memo No. XIII 07/2024- 5934 /GP Date: 19.08.2025
 Copy forwarded to Tahasildar, Puri for information and necessary action.

[Signature]
 Block Development Officer
 Block Development Officer
 Puri Sadar

Memo No. XIII 07/2024- 5935 /GP Date: 19.08.2025
 Copy forwarded to Sub-Collector, Puri for kind information and necessary action.

[Signature]
 Block Development Officer
 Block Development Officer
 Puri Sadar

True copy attested

[Signature]
 Asst. Collector,
 Judicial Collectorate, Puri



GOVERNMENT OF ODISHA

PANCHAYATI RAJ DEPARTMENT

D.R.D.A. PURI

PANCHAYAT SAMITI, PURISADAR

NAME OF THE WORK :-- DETAILED ESTIMATE FOR THE WORK
RENOVATION AND REDEVELOPMENT
OF CHANDAN POKHARI AT
GOPINATHPUR GP OF PURI SADAR
BLOCK

Estimated cost - 7982000.00

Financial Year - 2023-24

Name of Place- GOPINATHPUR

Name of the GP- GOPINATHPUR

Three copy attached


Asst. Collector,
Judicial Collectorate, Puri

Three copy attached


Block Development Officer
Puri Sadar, Puri

DETAILED ESTIMATE FOR THE WORK RENOVATION AND REDEVELOPMENT OF CHANDAN POKHARI AT GOPINATHPUR GP OF PURI SADAR BLOCK

Sl	Description	No	Length	Breadth	Depth	Quantity	Unit	Rate	Amount in Rs
1	Earth work excavation in slusly soil with Initial lead OF 50MT & intial lift of 1.5mt including rough dressing and breaking clod to min 5cm to 7cm and laying in layers etc completed								
	Tank Excavation	1	76.22	76.22	1.83	=	10631.36	Cum	
	RCC Retaining wall	2	73.78	1.22	0.90	=	162.02	Cum	
	RCC Retaining wall	2	73.78	1.22	0.90	=	162.02	Cum	
	Discharge Channel	1	12.19	1.83	1.22	=	27.22	Cum	
	Discharge Channel Brick wall	2	1.83	0.91	0.91	=	3.03	Cum	
	Discharge Channel Brick wall	2	11.69	0.60	0.60	=	8.42	Cum	
						=	10994.07	Cum	248.00
2	Extra lift of 1.5m or part there of over the initial lift of 1.5m in all kinds of embankments and road works and ordinary earth work in general. 1st Extra lift of 1.5m (upto 7.5m)								
	Tank Excavation	1	76.22	76.22	0.90	=	5228.54	Cum	
						=	5228.54	Cum	23.11
3	Filling sand in foundation & Plinth well watered and rammed								
	RCC Retaining wall	2	73.78	1.22	0.30	=	54.01	Cum	
	RCC Retaining wall	2	73.78	1.22	0.30	=	54.01	Cum	
	Discharge Channel	1	12.19	1.83	0.15	=	3.35	Cum	
	Discharge Channel Brick wall	2	1.83	0.91	0.15	=	0.50	Cum	
	Discharge Channel Brick wall	2	11.69	0.60	0.15	=	2.10	Cum	
						=	113.96	Cum	561.15
4	P.C.C(1:3:6) using 40mm size C.B.H.G.metal with cost, Conveyance , royalty,taxes of all material and labour,T & P etc.Complete. Per one cum								
	RCC Retaining wall	2	73.78	1.22	0.15	=	27.00	Cum	
	RCC Retaining wall	2	73.78	1.22	0.15	=	27.00	Cum	
	Discharge Channel	1	12.19	1.83	0.15	=	3.35	Cum	
						=	57.35	Cum	6,103.83
5	Laterite block edge packing								
	Tank side laterite packing	2	73.78	1.83	0.20	=	54.01	Cum	
	Tank side laterite packing	2	73.78	1.83	0.20	=	54.01	Cum	
						=	108.01	Cum	5,759.74
6	Fly-Ash Brick masnory with K.B Bricks of size 23cmx12cmx8cm having crushing strength not less then 75Kg/cm2 with dimensional tolerance +8 percent in C.M.(1:6) in F&P (Rate per Cum)								
	Brick wall	2	1.83	0.25	0.91	=	0.83	Cum	
	Brick wall	2	10.97	0.25	0.91	=	4.99	Cum	
					Total	=	5.82	Cum	5104.47
7	Precast Re -inforced Concrete Pipes suitable for Flush joint,Class NP-4 conforming to IS.No. 458/2003 with amendment No.1								
	600 mm dia	2	12.19			=	24.38	Rmt	
					Total	=	24.38	Rmt	2934.62
8	Loading into Trucks and Unloading from trucks (within 50 m lead) including								
	Bulky material such as		3	Truck load					

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P. N. S. 6/5/24
Asst. Collector,
Judicial Collectorate, Puri

Block Development Officer
Puri Sadar, Puri

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					Total	=	3.00	Truck	1356.42	4,069.00
9	CC 1:2:4 using 12mm. CBHG. chips etc.									
	Drainage top concrete	1	12.19	1.83	0.10	=	2.23	Cum		
						=	2.23	Cum	7,630.06	17020.90
10	Rigid Smooth Centering & shuttering for R.C.C.Work including false work in Foundation									
	RCC Base	4	73.78	0.30		=	88.54	Sqm		
	RCC Base	4	71.34	0.30		=	85.61	Sqm		
						=	174.14	Sqm	214.09	37,283.18
	RCC Guard wall	4	73.78	2.44		=	720.09	Sqm		
	RCC Base	4	71.34	2.44		=	696.28	Sqm		
						=	1416.37	Sqm	937.15	13,27,355.00
11	R.C.C. work of M-20 grade with 20mm and down grade black hard granite (crusherbro									
	RCC Base	1	73.78	1.22	0.30	=	27.00	Cum		
	RCC Wall	1	72.56	0.40	2.44	=	70.82	cum		
						=	97.82	Cum	6,174.11	603963.66
12	Cutting, straightening coiled bent up HYSD bar or Tor steel bending, binding, welding and joining of necessary and tying the grills and placing in position as required for R.C.C. work and hoisting, lowering and laying including cost, conveyance and taxes of HYSD bar or Tor steel and binding wires of 18 to 20 gauge as required for RCC work for bending, binding tying the grills in all floors and payment will be made on weight of HYSD bar Tor Steel only. The weight will be calculated as per approved co-efficient Kg/Mt. length and no separate payment will be made towards binding wire etc. as per the Engineer In Charge.									
			97.82	@	1.00	=	97.82	Qtl	8,676.55	8,48,758.25
								Total	68,23,254.75	5974496.50
13	Installation of Solar Light									
							10	Nos	40000.00	400000.00
14	Provision for Dewatering and Removal of Slush using 5HP Motor Pump and Slush Cleaning Machine									
								L.S.		300000.00
15	Provision for wire fencing/ wire mesh including fixing GI post									
								L.S.		200000.00
16	Provision for Step									
								L.S.		100000.00
								Grand Total		7823254.75
	LABOUR CESS 1%									
										79820.00
	WORK CONTIGENCY 1%									
										79820.00
								Total		7982894.75
								Limited to	Rs	7982000.00

(Rupees seventy nine lakh eighty two thousand only)


JE
Puri Sadar

Technically sanctioned for Rs.7982000.00 (Rupees seventy nine lakh eighty two thousand) only




AEE
Puri Sadar Block

Administratively Approved for Rs.7982000.00 (Rupees seventy nine lakh eighty two thousand) only


Block Development Officer
Puri Sadar Block

Trace copy attested

Asst. Collector,
Judicial Collectorate, Puri


Block Development Officer
Puri Sadar, Puri
Trace copy attested

Block Development Officer
Puri Sadar, Puri

MATERIAL LEAD STATEMENT

G.P:- Capinathpur/ Kashiharipur

Material	Unit	Name of the Quarry	Lead In Km	Cost in Rs	Gst Amount	Total cost with GST	Carriage In Rs.	GST of carriage	Total carriage with GST	Royalty* (A.C In) Rs	Total Amount in Rs.
10mm size H.G Metal (C.B)	cum	Jariput	65	985.00	0.00	985.00	999.91	0.00	999.91	170.50	2155.41
20 mm size H.G Chips (C.B)	cum	Jariput	65	1382.29	0.00	1382.29	999.91	0.00	999.91	170.50	2552.70
12mm size H.G Chips (C.B)	cum	Jariput	65	1396.62	0.00	1396.62	999.91	0.00	999.91	170.50	2567.03
10mm size H.G Chips	cum	Jariput	65	1418.67	0.00	1418.67	999.91	0.00	999.91	170.50	2589.08
4.7 mm size H.G Chips(Bujri)	cum	Jariput	65	850.20	0.00	850.20	999.91	0.00	999.91	170.50	2020.61
6 Sand (Filling)	cum	Bhargabhi/ Balanga	12	60.50	0.00	60.50	367.15	0.00	367.15	75.25	502.90
7 Sand (Mortar)	cum	Bhargabi/ Balanga	38	75.00	0.00	75.00	705.67	0.00	705.67	75.25	855.92
8 Cement (DRDA Rate-It-5134 dt-30/09/2023)	qtl	puri	5	726.670	0.00	726.67	24.79	0.00	24.79		751.46
9 K.B.Bricks (400Nos/Cum)	1000nos	Bhargavi	18	5483.50	0.00	5483.50	997.61	0.00	997.61	188.12	6669.23
10 Fly Ash Bricks (23x12x8cm) (400Nos/Cum)	1000nos	Local	11	4554.88	0.00	4554.88	832.66	0.00	832.66		5387.54
10 Steel(HYSD bar) (DRDA Rate-It-5134 dt-30/09/2023)	qtl	puri	5	7640.00	0.00	7640.00	24.79	0.00	24.79		7664.79
11 Laterite Stone	cum	Jagatapur Tangi	58	750.50	0.00	750.50	935.51	0.00	935.51	227.00	1913.01
12 C.B.Brick Khoya	cum	Bhargavi	18	330.12	0.00	330.12	445.27	0.00	445.27		775.39
13 Ceramic floor tile(0.3x0.3/0.4x0.4)	sqm	puri	5	450.08	81.01	531.09	9.60	0.00	9.60		540.70
14 Vitrified tiles (600x600mm)Printed	sqm	puri	5	695.76	125.24	821.00	9.60	0.00	9.60		830.60
15 Chequered tile	sqm	puri	5	232.00	41.76	273.76	9.60	0.00	9.60		283.36
16 Ceramic wall tile(0.2x0.2/0.2x0.3)	sqm	puri	5	405.20	72.94	478.14	9.60	0.00	9.60		487.74
17 Kota tile (Above 0.10sqm)	sqm	puri	5	500.20	90.04	590.24	9.60	0.00	9.60		599.84
18 Khandolite Tiles(up to 0.06 sqm)	sqm	puri	5	324.37	58.39	382.76	9.60	0.00	9.60		392.36
19 Sal Wood(Chaukath)	cum	Local	5	53035.75	0.00	53035.75	198.30	0.00	198.30		53234.05
20 Piasal Wood(Shutter)	cum	Local	5	74369.67	0.00	74369.67	198.30	0.00	198.30		74567.97
21 Teak Wood(Shutter)	cum	Local	5	114414.94	0.00	114414.94	198.30	0.00	198.30		114613.24
22 Non-Sal Wood Plank Shutter	cum	Local	5	58374.79	0.00	58374.79	198.30	0.00	198.30		58573.09
23 C.B.Brick (100 Nos/cum)	100nos	Bhargavi	18	3113.87	0.00	3113.87	227.00	0.00	227.00	188.12	3227.00
24 Weather coal	ltr	puri	5	194.79	35.06	229.85	0.25	0.00	0.25		230.10
26 Cement Paint	1kg	puri	5	47.83	8.61	56.44	0.25	0.00	0.25		56.69
27 MORRUM	cum	G.prasad Tangi	58	65.00	0.00	65.00	935.51	0.00	935.51	131.25	1131.76
28 HARD STONE(40-90 mm)	cum	Jariput	65	263.50	0.00	263.50	999.91	0.00	999.91	170.50	1433.91
29 RRHG stones(Random Rubble)	cum	Jariput	65	278.00	0.00	278.00	999.91	0.00	999.91	170.50	1448.41
30 Red ox Primer	ltr	puri	5	142.70	25.69	168.39	0.25	0.00	0.25		168.63
31 Enamel Paint	ltr	puri	5	205.34	36.96	242.30	0.25	0.00	0.25		242.55
32 Shell Lime unslaked	1kg	Puri	5	24.19	1.21	25.40	0.25	0.00	0.25		25.65
33 Distemper	1kg	Puri	5	70.10	12.62	82.72	0.25	0.00	0.25		82.97
34 Plastic Emulsion paint	ltr	puri	5	249.34	44.88	294.22	0.25	0.00	0.25		294.47
35 White Cement	1qtl	puri	5	2017.18	564.81	2581.99	0.25	0.00	0.25		2582.24
36 GCI Sheet (0.4mm thick)	sqm	puri	5	333.12	59.96	393.08	0.25	0.00	0.25		393.33
37 AC sheet	sqm	puri	5	209.10	37.64	246.74	0.25	0.00	0.25		246.99
38 Granite (up to 0.4 ssm)	sqm	puri	5	1328.07	239.05	1567.12	9.60	0.00	9.60		1576.72
39 Marble (Up to 0.4 sqm)	sqm	puri	5	677.95	122.03	799.98	9.60	0.00	9.60		809.58

LABOUR & MISC. MATERIAL CHARGES (Excl. GST)

1 Painter (Special)	612.00	Per Each	14	Tar paper	Sqm	24.76
2 M.Mulia/Woman Mulia (Unskilled)	462.00	Per Each	15	Coal tar	1kg	36.6
3 2nd Class Mason(Skilled)	562.00	Per Each	16	Wood primer	150.50	per ltr
4 Skilled Dresser (Skilled)	562.00	Per Each	17	Plaster of Paris	17.23	Per Kg
5 Semi skilled (S Skilled)	512.00	Per Each	18	Hire Charges Concrete Mixer	177.00	Per Hour
6 Stone Packer(SSkilled)	512.00	Per Each	19	Hire Charges Needle/Plate Vibrator	92.17	Per Hour
7 Blacksmith (Spl) (H skilled)	612.00	Per Each	20	Over head charges & Contractor profit @7.5% each	15.0	Percent
8 1st Class Mason(H skilled)	612.00	Per Each	21	T&P,Sundries, Supervision Charges	2.0	Percent
9 Mate / Supervisor (S skilled)	512.00	Per Each	22	Smooth wheeled roller(8-10t)	294.78	per hr
10 Generator 33 KVA	240.00	Per Hr.	23	80-120mm dia Sal bullah	51.87	per M
11 80 mm Dia Non-Sal Bullah	30.81	Per M	24	120mm dia Non-Sal bullah	41.81	per M
12 Barbed weir	76.63	per kg	25	Varnish	169.85	ltr
13 12.5mm thick gypsum board(6'x4')	400.00	One piece	26	Synthetic Wall Putty	31.67	1kg

Certified that the lead provided above are correct and minimum to the best of my knowledge and belief and quarry details vide Memo no-7470/Touzi dated-23/05/2023 of ADM (Khordha) & memo no-521/TL, dt-01/11/2022 of ADM Puri & proceeding dt-28/09/2022 of Collector Puri. *True copy attached*

JUNIOR ENGINEER
PURI SADAR BLOCK

AEE
PURI SADAR BLOCK

Block Development Officer
Puri Sadar, Puri

P. J. ...
Asst. Collector,
Judicial Collectorate, Puri

LEAD STATEMENT (In Km.) FOR THE PROJECT -

S.L. No	Name of Gram Panchayat/Location	Granite, Stone Product:- Jariput (Tangi Tahasil)	Sand for Mortar :- Balanga	CB Bricks :- Bhargavi	KB Bricks :- Bhargavi	Fly-ash Bricks :-	Laterite stone/Soling stone. Jagatapur (Tangi Tahasil)	Cement / Steel/Tiles/ Painting items etc :- Puri	Sand for filling :- Bhargabhi river bed	Moorum :- G.prasad (Tangi Tahasil)
1	2	3	4	5	6	7	8	9	10	11
2	Gopinathpur	65	38	18	18	11	58	5	12	58

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GP/ LOCATION WISE LEAD (In Km.) WITH QUARRY NAME

S.L. No	Name of Gram Panchayat/ Location	Granite, Stone Product:- Jariput (Tangi Tahasil)	Sand for Mortar :- Balanga	CB Bricks :- Bhargavi	KB Bricks :- Bhargavi	Fly-ash Bricks :-	Laterite stone/Soling stone. Jagatapur (Tangi Tahasil)	Cement / Steel/Tiles/ Painting items etc :- Puri	Sand for filling :- Bhargabhi river bed	Moorum :- G.prasad (Tangi Tahasil)	Remarks & Notes
1	PRCHPUR	54	35	25	25	18	55	19	29	55	
2	BNPur	54	31	21	21	14	31	15	25	51	
3	Chandanpur	56	29	17	17	10	49	11	21	49	
4	BBDPur	57	30	18	18	11	50	12	22	50	
5	BHKPur	65	38	18	18	11	58	10	15	58	
6	Gopinathpur/ Kashiharipur	65	38	18	18	11	58	5	12	58	
7	Sadar Block HQ	67	40	20	20	13	60	5	10	60	
8	Puri Town	70	43	23	23	16	63	5	13	63	
9	Samanga	70	43	23	23	16	63	5	15	63	
10	SDPUR	75	48	28	28	21	68	10	20	68	
11	Basudeipur	80	53	33	33	26	73	15	25	73	
12	Kerandipur	80	53	33	33	26	73	15	25	73	
13	PPPUR	60	37	27	27	20	57	21	31	57	
14	KBDPur	75	52	42	42	35	72	20	30	72	
15	Chalisbatia	67	40	7	7	5	60	14	24	60	
16	Malatipatapur	58	31	19	19	12	51	13	23	51	
17	Talajanga	60	33	15	15	8	53	9	19	53	
18	Brahmagiri	60	38	38	38		78	5	10		
19	GOP	64	32	32	32		75	5	10		
20	BPPUR/ Ganganarayanpur	56	29	17	17	17	49	11	21	49	
21	Balipada	80	55	16	16	8	62	18	10	62	
22	Baliput/Raigorada	87	62	23	23	15	69	12	22	69	
23	Jamarsuan	75	52	42	42	0	72	20	30	72	
24	Puri Municipality	71	44	24	24	17	64	5	14	64	
25	Samagara	67	40	20	20	13	60	5	10	60	
26	Gadamrugasira	75	52	42	42	13	72	20	30	72	
27	Goudakera/Bhalipur	77	54	44	44	37	74	22	32	74	

Lead Calculated wrt Sadar Block HQ vide Lr No. 3466/Dt: 21-09-2010 of PD, D.R.D.A Puri
Lead Calculated wrt Sadar Block HQ vide Lr No. 3466/Dt: 21-09-2010 of PD, D.R.D.A Puri

S.L. No	Unit/Particulars	(EPM Deptt)	Rate	(EPM Deptt)	Rate	(EPM Deptt)	Rate	Remark
1	per kg	MS door double leaved	69.50	MS window single leaved	72.00	MS rolling shutter	67.00	
2	per kg	MS door single leaved	76.00	MS ver Grill with angle & flat inner	55.00	MS angle bottom run.	54.31	
3	per kg	MS Window double leave	67.30	Ms window grill with MS flat	57.00	MS Angu.pertin/	51.74/ 52.37	
4	Per mt	NP2 hume pipe 900mm	2065.00	NP3 hume pipe 900mm	3799.00	NP4 hume pipe 900mm	4695.00	
5	Per mt	NP2 hume pipe 700mm	1346.00	NP3 hume pipe 700mm	2424.00	NP4 hume pipe 700mm	3108.00	
6	Per mt	NP2 hume pipe 600mm	1034.00	NP3 hume pipe 600mm	1964.00	NP4 hume pipe 600mm	2400.00	
7	per mt	NP2 hume pipe 450 mm	651.00	NP3 hume pipe 450mm	1291.00	NP4 hume pipe 450mm	1441.00	
8	per mt	NP2 hume pipe 300 mm	427.00	NP3 hume pipe 300mm	668.00	NP4 hume pipe 300mm	709.00	
9	Laying & fixing of Pipes/ Spun pipes with Collar joints with CM(1:3) (Asper Post GST SOR P-41 item -20	RCC pipe/Spun 900mm	40.58/Rmt					
		RCC pipe/Spun 800mm	27.02/Rmt					
		RCC pipe/Spun 450 mm	22.02/Rmt					
		RCC pipe/Spun 300 mm	17.12/Rmt					

Vide Rate Contract Purchase list of Directorate of Export Promotion & Marketing, Odisha

True copy attested
Asst. Collector,
Judicial Collectorate, Puri

JUNIOR ENGINEER
PURI SADAR BLOCK

True copy attested
PURI SADAR BLOCK

Block Development Officer
Puri Sadar, Puri

Description	Qty.	Unit	Rate	Amount	Rate
				(in Rs)	(in Rs)
earth work in slushy soil (in water upto 0.6m depth requiring the aid of pans and vessels) within 50m. Initial lead and 1.5m initial lift as per the direction and specification of the Department.					
Per 100 cum					
Man Mulia	21.00	Nos	462.00	9702.00	
Woman Mulia	23.00	Nos	462.00	10626.00	
				20328.00	
				20328.00	
T & P Sundries	0.02			406.56	
			Total	20734.56	
Add 20 % for foundation	0.20			4065.60	
Total				24800.16	
Rate per one cum				248.00	
			Rs	248.00	248.00
2 Extra lift of 1.5m or part there of over the initial lift of 1.5m in all kinds of embankments and road works and ordinary earth work in general.					
1st Extra lift of 1.5m (upto 7.5m)					
Per 100 cum					
Man mulia	4.10	Nos	462.00	1894.20	
T & P Sundries	0.02			37.88	
Add 10 % for foundation	0.10			378.84	
				2310.92	
				2310.92	
				23.11	
			Rs	23.11	23.11
6 Filling sand in foundation & Plinth well watered and rammed					
i. Cost of Sand	1.00	Cum	427.65	427.65	
			Total	427.65	
ii. Labour for 100 Cum					
Labour	12.36	Nos	462.00	5710.32	
Add 2 % sundries & T & P	0.02			114.21	
Total for 100 Cum				5824.53	
Rate for one Cum			total	58.25	
Royalty	1.00	Cum	75.25	75.25	
			total	75.25	
			Rs	561.15	
			Rs	561.15	561.15
8 P.C.C(1:3:6) using 40mm size C.B.H.G.metal					
i) Materials					
40mm size Metal	0.96	Cum	985.00	945.60	
Sand (Screened and washed)	0.48	Cum	75.00	36.00	
Cement	2.29	Qntl.	726.67	1,664.07	
			Total	2,645.67	
ii) Labour					
Mason 2nd class	0.18	Nos.	562.00	101.16	
Man Mulia & Woman Mulia	3.90	Nos.	462.00	1,801.80	
			Total	1,902.96	
Carriage					
40mm size Metal	0.96	Cum	999.91	959.91	
Sand (Screened and washed)	0.48	Cum	705.67	338.72	

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 Asst. Collector,
 Judicial Collectorate, Puri

True copy
 Block Development Officer
 Puri Sadar, Puri

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Cement				
Royalty of Material	0.96	Cum	170.50	163.68
40mm size Metal	0.48	Cum	75.25	36.12
Sand (Screened and washed)			Total	199.80
			Rs	6,103.83
Rate per one cum			Rs	6,103.83
11 Fly-Ash Brick masnory with Flyash Bricks of size 23cmx12cmx8cm having crushing strength not less then 75Kg/cm2 with dimensional tolerance +8 percent in C.M.(1:6) in F&P (Rate per Cum)				
i)Materials				
Fly-Ash Brick	400.00	Nos	4.55	1,821.95
Sand (Screened and washed)	0.28	Cum	75.00	21.00
Cement	0.67	qntl	726.67	488.32
			Total	2,331.27
ii)Labour				
1st class Mason	0.35	Nos.	612.00	214.20
2nd class Mason	1.05	Nos.	562.00	590.10
Man & Woman Mulia	2.96	Nos.	462.00	1,367.52
			Total	2,171.82
Carriage				
Fly-Ash Brick	400.00	Nos	0.83	333.07
Sand (Screened and washed)	0.28	Cum	705.67	197.59
Cement	0.67	qntl	24.79	16.66
			Total	547.31
Royalty				
Sand (Screened and washed)	0.28	Cum	75.25	21.07
			Total	21.07
Rate per one cum			Rs	5,071.47
			Rs	5,071.47
12 Fly ash Brick Masonery in C.M (1:6) ffor Super Structure including all cost complete.				
i)Materials			RS	2,331.27
ii)Labour			RS	2,171.82
Carriage			RS	547.31
Royalty			RS	21.07
Add for Super Structure vide Arp-74			RS	33.00
			RS	5,104.47
Rate per one cum			RS	5,104.47
1st Floor				
i)Materials			RS	2,331.27
ii)Labour			RS	2,497.59
Carriage			RS	547.31
Royalty			RS	21.07
Add for Super Structure vide Arp-74			RS	33.00
			Rs	5,430.25
Rate per one cum			Rs	5,430.25
13 Laterite stone masonry in cm (1:6) in F&P. (AR-2006,P-80) Rate per one cum.				
i)Materials				
Laterite stone rough dressed	1.00	cum	750.50	750.50
Sand (Screened and washed)	0.24	cum	75.00	18.00
Cement	0.57	qntl	726.67	415.66
			Total	1,184.16

Asst. Collector,
Judicial Collectorate, Puri

Block Development Officer
Puri Sadar, Puri

1st class Mason	2.12	Nos.	562.00	1,191.44
2nd class Mason	1.41	Nos.	512.00	721.92
Man & Woman Mulia	0.18	Nos.	612.00	107.10
	1.05	Nos.	562.00	590.10
	1.21	Nos.	462.00	559.02
			Total	3,169.58
Carriage				
Laterite stone rough dressed	1.00	cum	935.51	935.51
Sand (Screened and washed)	0.24	cum	705.67	169.36
Cement	0.57	qntl	24.79	14.18
			Total	1,119.05
Royalty				
Laterite stone rough dressed	1.00	cum	227.00	227.00
Sand (Screened and washed)	0.24	cum	75.25	18.06
			Total	245.06
			Rs	5,717.84
Rate per one cum			Rs	5,717.84
				5,717.84
14 Laterite stone masonry in cm (1:6) in superstructure.				
i) Materials				1,184.16
ii) Labour				3,169.58
Carriage				1,119.05
Royalty				245.06
Add for Super Structure vide Arp-82			Rs	41.90
			Rs	5,759.74
Rate per one cum			Rs	5,759.74
				5,759.74
14 Laterite block edge packing				
Stone Packer	0.71	Nos.	512.00	363.52
Semi skilled mulia	0.71	Nos.	512.00	363.52
Man Mulia	0.71	Nos.	462.00	328.02
Laterite stone rough dressed	1.00	cum	1,913.01	1,913.01
i) Materials				Rs 41.90
Add for Super Structure vide Arp-82				Rs 3,009.97
Rate per one cum			Rs	3,009.97
				3,009.97
16 R.C.C work of M20 grade using 20mm and down graded blach CBHG stone chips including hosting and laying etc compl.				
Data for 15 cum.				
i) Materials				
20mm Stone aggregate	8.10	cum	1,382.29	11,196.55
10mm Stone aggregate	5.40	cum	1,418.67	7,660.82
Sand	6.75	cum	75.00	506.25
Cement	52.10	qntl	726.67	37,859.51
			Total	57,223.12
ii) Labour				
2nd class Mason	1.50	Nos.	562.00	843.00
Mate	0.86	Nos.	512.00	440.32
Man & Woman Mulia	20.00	Nos.	462.00	9,240.00
			Total	10,523.32
Carriage				
20mm Stone aggregate	8.10	cum	999.91	8,099.27
10mm Stone aggregate	5.40	cum	999.91	5,399.51
Sand	6.75	cum	705.67	4,763.27

True copy attested

[Signature]

As
Official Collectorate, Puri

True copy attested

Block Development Office
Puri Sadar, Puri

Cement			Total	19,553.40	
iii)Machinaries					
Concrete mixer 0.40/0.28cum	6.00	Hour	177.00	1,062.00	
Generator 33KVA	6.00	Hour	240.00	1,440.00	
			Total	2,502.00	
Royalty					
20mm Stone aggregate	8.10	cum	170.50	1,381.05	
10mm Stone aggregate	5.40	cum	170.50	920.70	
Sand	6.75	cum	75.25	507.94	
			Total	2,809.69	
Rate per one cum			Rs	6,174.11	
			Rs	6,174.11	6,174.11
B) Terrace Floor(1st floor)					
i)Materials				57,223.12	
ii)Labour				10,523.32	
Extra 15 %				1,578.50	
Carriage				19,553.46	
iii)Machinaries				2,502.00	
Royalty				91,380.40	
				2,809.69	
				94,190.09	
Rate as Above				6,279.34	
Rate per one cum			Rs	6,279.34	6,279.34
17 Rigid Smooth Centering & shuttering for R.C.C.Work including false work					
A. For R.C.C.floor & Roof Slab (Data for 9.0 Sqm.)					
Non-Sal wood scantling	0.11	Cum	58,374.79	6,537.98	
38mm dia. Non-sal Plank	0.34	Cum	58,374.79	19,847.43	
120mm dia Sal Bullah	56.00	Mtr	51.87	2,904.72	
Carriage of Wood	1.14	Cum	198.30	226.45	
			Total	29,516.58	
Considering 10 times use of material	For once			2,951.66	
Carpenter 2nd Class	2.75	Nos	562.00	1,545.50	
Semi-skilled Mulia	2.75	Nos	512.00	1,408.00	
			Total	5,905.16	
Hence Rate per Sqm			Rs	656.13	
			Rs	656.13	656.13
A) Terrace Floor					
				2,951.66	
				1,545.50	
				1,408.00	
Extra Labour				231.83	
Extra Labour				211.20	
				6,348.18	
				705.35	
			Rs	705.35	705.35
B) For R.C.C. Lintel (Data for 7.8 Sqm.)					
38mm dia. Non-sal Plank	0.41	Cum	58,375	24,108.79	
120mm dia non-sal Bullah	21.00	Mtr	41.81	878.01	
Carriage of Wood	0.69	Cum	198.30	136.63	
			Total	25,123.42	
Considering 10 times use of material	For once			2,512.34	
Carpenter 2nd Class	1.25	Nos	562.00	702.50	

True copy attached

*Asst. Collector,
Judicial Collectorate, Puri*

*True copy attached
Block Development Officer*

					640.00	
					Rs 3,854.84	
					3,854.84	
					494.21	
					Rs 494.21	494.21
a) Terrace Floor					2,512.34	
					702.50	
					640.00	
Extra Labour					140.50	
Extra Labour					128.00	
					4,123.34	
					4,123.34	
					528.63	
					Rs 528.63	528.63

C. For R.C.C. Beams & Column (Data for 4.2 Sqm.)						
38mm dia. Non-sal Plank	0.22	Cum	58,375	12,725.70		
120mm dia. sal Bullah	15.20	Mtr	51.87	788.42		
80mm dia. Sal Bullah for bracing	8.00	Mtr	51.87	414.96		
Carriage of Wood	0.46	Cum	198.30	90.42		
			Total	14,019.51		
Considering 10 times use of material	For once			1,401.95		
Carpenter 2nd Class	2.75	Nos	562.00	1,545.50		
Semi-skilled Mulia	2.75	Nos	512.00	1,408.00		
				Rs 4,355.45		
				Rs 1,037.01		
				1,037.01		
				Rs 1,037.01	1,037.01	

a) Terrace Floor					1,401.95	
					1,545.50	
					1,408.00	
					309.10	
Extra Labour					281.60	
					4,946.15	
					1,177.66	
					1,177.66	
					Rs 1,177.66	1,177.66

D. For R.C.C. Stairs (Data for 5.0 Sqm.)						
Non-sal wood 38mm dia. Plank	0.23	Cum	58,374.79	13,309.45		
Non-Sal wood scantling	0.04	Cum	58,374.79	2,276.62		
120mm dia non-sal Bullah	6.50	Mtr	41.81	271.77		
Carriage of Wood	0.35	Cum	198.30	69.40		
			Total	15,927.24		
Considering 10 times use of material	For once			1,592.72		
Carpenter 2nd Class	2.75	Nos	562.00	1,545.50		
Semi-skilled Mulia	2.75	Nos	512.00	1,408.00		
				Rs 4,546.22		
				Rs 909.24		
				909.24		
				Rs 909.24	909.24	

True copy attached

[Signature]
6/5/20

Asst. Collector,
Judicial Collectorate, Puri

-94-

Rate
Mulia
Total

				318.54	
				281.60	
Extra Labour				5,146.37	
				1,029.27	
				1,029.27	
			Rs	1,029.27	1,029.27
E. For Column base & Foundation, Mass concrete, Plinth Band etc (Data for 10.0					
25 mm dia. Non-sal Plank	0.27	Cum	58,375	15,586.07	
80mm dia Non-sal Bullah	12.60	Mtr	30.81	388.21	
Carriage of Wood	0.33	Cum	198.30	65.12	
			Total	16,039.40	
Considering 10 times use of material	For once			1,603.94	
Carpenter 2nd Class	0.50	Nos	562.00	281.00	
Semi-skilled Mulia	0.50	Nos	512.00	256.00	
				Rs 2,140.94	
				Rs 214.09	
Hence Rate per Sqm				214.09	
				Rs 214.09	214.09
F) R.C.C walls and Fins Including attached					
38mm thick non sal planks	0.95	cum	58,374.79	55,689.55	
Non sal wood scantling	0.27	cum	58,374.79	15,702.82	
120mm dia non sal bullah	100.80	m	41.81	4,214.45	
Carriage of wood	2.46	cum	198.30	488.01	
				76,094.82	
Considering 10 times use of material				7,609.48	
Carpenter 2nd Class	13.50	Nos	562.00	7,587.00	
Semi-skilled Mulia	13.50	Nos	512.00	6,912.00	
Add for Sundries T & P etc.				289.45	
				22,397.94	
				937.15	
Rate per one sqm				937.15	
				Rs 937.15	937.15
a) Terrace Floor					
				7,609.48	
				7,587.00	
				6,912.00	
				289.45	
Extra Labour				1,517.40	
				1,382.40	
				25,297.74	
				25,297.74	
				1,058.48	
Rate as Above				Rs 1,058.48	1,058.48
G) RCC slab of Culverts & Bridges					
Rate as per roof slab (a)				656.13	
Add 20% for strong post and bracings				131.23	
Rate per Sqm				787.35	787.35
18 Supplying, fitting and placing uncoated HYSD bar reinforcement complete as per drawing and technical specification.					
Materials					
HYSD Bars including 5 percent over laps	1.05	MT	76647.87	80480.26	
Binding wire	8.00	Kg	66.00	528.00	

True copy attested

Asst. Collector,
Judicial Collectorate, Puri

True copy attested

Block Development Officer,
Dist. Sudar, Puri

Scanned with OKEN Scanner

3.00	Nos	612.00	1836.00	
0.44	Nos	512.00	225.28	
8.00	Nos	462.00	3696.00	
Total (a+b+c)				86765.54
For 1 Qtl.			Rs	8676.55
				8676.55
			Rs	8,676.55
				8,676.55
19 12mm CP Cement Plaster (1:6) for Brick work Incl.all charges (Per Sqm)				
Materials				
Sand	0.02	Cum	75.00	1.13
Cement	0.04	qntl	726.67	26.01
Cement			Total	27.14
Labour				
2nd class Mason	0.14	Nos.	562.00	78.68
Labour	0.12	Nos.	462.00	55.44
			Total	134.12
Carriage				
Sand	0.02	Cum	705.67	10.59
Cement	0.04	qntl	24.79	0.89
			Total	11.47
Royalty				
Sand	0.02	Cum	75.25	1.13
			Total	1.13
Rate for one Sqm			Rs	173.86
				173.86
a) Terrace Floor				
				27.14
				134.12
				6.71
Extra Labour				11.47
				179.44
				1.13
Royalty				180.57
Rate for one Sqm			Rs	180.57
				180.57
20 16mm Cement Plaster (1:6) for Brick work Incl.allcharges (Per Sqm)				
Materials				
Sand	0.02	Cum	75.00	1.35
Cement	0.04	qntl	726.67	31.25
			Total	32.60
Labour				
2nd class Mason	0.16	Nos.	562.00	89.92
Man Mulia	0.24	Nos.	462.00	110.88
			Total	200.80
Carriage				
Sand	0.02	Cum	705.67	12.70
Cement	0.04	qntl	24.79	1.07
			Total	13.77
Royalty				
Sand	0.02	Cum	75.25	1.35
			Total	1.35
Rate for one Sqm			Rs	248.52
			Rs	248.52
				248.52
a) Terrace Floor				

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 attested
 Asst. Collector,
 Judicial Collectorate, Puri

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 attested

Block Development Office
 Puri Sadar, Puri

-46-

				32.60	
				200.80	
				10.04	
Extra Labour				13.77	
Carriage				257.20	
				257.20	
				1.35	
Royalty				258.56	
Rate as Above			Rs	258.56	258.56
46	Dismantling and removing 2.5cm thick Grading concrete from roof slab, cleaning the surface lowering and removing the debris within 50 mtrs lead as per direction of E.I.C				
	(Data for 9.3 Sqm)				
Man Mulia	0.75	Nos.	462.00	346.50	
Woman Mulia (1.25+0.25)	1.50	Nos.	462.00	693.00	
T & P 2%				20.79	
			Rs	1,060.29	
			Rs	114.01	114.01
	Rate for one Sqm				
47	4cm thick grading concrete(1:2:4) on roof slab with 12mm and down graded size G.B.H.G.Chips On old work (Per One sqm)				
	Material				
	12mm Stone aggregate	0.02	Cum	1,396.62	25.14
	4.7mm Stone aggregate	0.02	Cum	850.20	15.30
	Sand	0.02	Cum	75.00	1.35
	Cement	0.13	qntl	726.67	93.52
			Total		135.32
	Labour				
	Mason special class	0.17	Nos.	612.00	100.98
	Man & Woman Mulia	1.01	Nos.	462.00	465.70
			Total		566.68
	Carriage				
	12mm Stone aggregate	0.02	Cum	999.91	18.00
	4.7mm Stone aggregate	0.02	Cum	999.91	18.00
	Sand	0.02	Cum	705.67	12.70
	Cement	0.13	qntl	24.79	3.19
			Total		51.89
	Royalty				
	12mm Stone aggregate	0.02	Cum	170.50	3.07
	4.7mm Stone aggregate	0.02	Cum	170.50	3.07
	Sand	0.02	Cum	75.25	1.35
			Total		7.49
			Rs	761.37	
			Rs	761.37	761.37
	Add for 1st. Floor				
				135.32	
				566.68	
				85.00	
Extra Labour				51.89	
				838.88	
				7.49	
Royalty				846.37	846.37

1:2:4 u-
Materials
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Sand for
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True copy attested

P. J. Singh
07/5/26

Asst. Collector,
Judicial Collectorate, Puri

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Block Development Office
Puri Sadar, Puri

47

12mm size CBHG. Chips	0.90	Cum	1396.62	1256.958	
Sand for mortar	0.45	Cum	75.00	33.75	
Cement	3.23	Qntl	726.67	2347.14	
			Total	3637.85	
Unskilled class Mason	0.68	Nos.	562.00	382.16	
Man Mulia	4.60	Nos.	462.00	2,125.20	
			Total	2,507.36	
Carriage					
12mm size CBHG. Chips	0.90	Cum	999.91	899.92	
Sand for mortar	0.45	Cum	705.67	317.55	
Cement	3.23	Qntl	24.79	80.06	
			Total	1,297.53	
Royalty					
12mm size CBHG. Chips	0.90	Cum	170.50	153.45	
Sand for mortar	0.45	Cum	75.25	33.86	
			Total	187.31	
Total (For 1.0 Cum)					
			Rs	7630.06	7630.06
73 Priming one coat with approved wall Primer including cost material T&P etc.					
Painter Spl	0.50	nos	612.00	306.00	
Man Mulia	0.50	nos	462.00	231.00	
				537.00	
				10.74	
Add 2% T&P				547.74	
Total				58.90	
Per Sqm					
Wall Primer for plastered surface	0.084	lt	187.66	15.76	
Rate Per Sqm				74.66	74.66

[Signature]
AEE
Purisadar Block

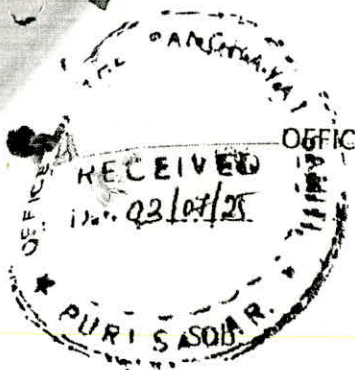
[Signature]
Junior Engineer
Purisadar Block

[Signature]
Block Development Officer
Puri Sadar

True copy attested
[Signature]
Asst. Collector,
Judicial Collectorate, Puri

True copy attested
[Signature]
Block Development Officer
Puri Sadar, Puri

1371
08-07-24



OFFICE OF THE COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR.

In the matter of Gopinath Deb & Sri Nilakantheswar Deb & Others At/ Po: Gopinathpur Sasan @ Rautraypur, PS- Puri Sadar Dist: Puri

Cleaning of Pond of the institution in compliance of the order of NGT.

D.V.
[Signature]

Ref: Letter No.3681 dated 02.04.2025 of the Sub Collector, Puri-cum-Interim Managing Trustee of the institution.

Memo No. / 416-G P (M) Dated

With reference to the subject and letter cited above, the Sub Collector, Puri-cum-Interim Managing Trustee of the institution is hereby instructed to request the B.D.O, Puri Sadar for cleaning of the Pond utilising Govt. funds.

Further, he may file a case U/s 25 of the O.H.R.E. Act, 1951 before the Commissioner of Endowments, Odisha, Bhubaneswar for eviction of the encroachers from the embankment of the Pond.

[Signature]
Asst. Commissioner of Endowments,
Bhubaneswar.

To

The Sub Collector, Puri-cum-Interim Managing Trustee
of the institution O/o the Sub-Collector, Puri

Memo No. 6190 / Dated 30-06-25

✓ Copy to the Block Development Officer, Puri Sadar and member of the Interim Trust Board for information and necessary action.

[Signature]
Asst. Commissioner of Endowments,
Bhubaneswar.

Three copy attested
[Signature]
Block Development Officer
Puri Sadar

[Signature]
Asst. Collector,
Judicial Collectorate, Puri

[Signature]
Block Development Officer,
Puri Sadar, Puri

Annexure-D



OFFICE OF THE SUB-COLLECTOR, PURI
(GEN & MISC SECTION)

Email: subcollectorpuri@gmail.com Phone: 06752-222059

Letter No. 727 /Gen. Dated. 22.01.2026

To

The Commissioner of Endowments, Odisha, Bhubaneswar.

Sub: Request for placement of funds to take up the construction work in order to comply the Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No.193/2024/EZ filed by Madanmohan Rout-Vrs-Nilakantheswar Dev & Others.

Ref: This office Letter No. 3681 Dt. 02.04.2025, Letter No. 8749 Dt. 30.07.2025, Letter No. 10510. Dt. 04.10.2025 and Letter No. 13802 Dt. 26.12.2025

Sir

In inviting a kind reference to the subject cited above, I am to intimate that the letters cited under reference were sent to your good office for permission and placement of funds and carrying out desired eviction from the property of the deity in order to comply the order of the Hon'ble National Green Tribunal cited under subject above. Permission for taking of the work granted vide Memo No. 6190, Dt. 30.06.2025 of Asst. Commissioner of Endowments, Odisha, Bhubaneswar, but the Block Development Officer, Puri Sadar was advised to take up the work with Govt. fund.

It is pertinent to mention here that after a thorough discussion with Additional District Magistrate, Puri and Block Development Officer, Puri Sadar and subsequent instruction of Additional District Magistrate, Puri, BDO, Puri Sadar has submitted an estimate for placement of funds amounting to Rs. 79,82,000.00/-(Seventy-Nine Lakh Eighty Two Thousand) only for taking up the construction work around Chandan Pokhari in order to comply the Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Therefore, enclosing Letter No. 261 Dtd. 21.01.2026 of BDO, Puri Sadar along with the copy of the estimate, I am to request you for placement of fund and for necessary permission for taking up the construction work for compliance of the order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Yours faithfully,

[Signature]
22.01.26
Sub-Collector, Puri

True copy attested
[Signature]
6/5/24

Asst. Collector,
Judicial Collectorate, Puri

True copy
attested
[Signature]
Block Development
Puri Sadar, P

11211

Memo No. 728 Dated 22.01.2026

Copy submitted to the District Magistrate & Collector, Puri for kind information and necessary action. Further I am to bring to your kind notice that Asst. Collector Sri Sauramya Ranjan Pradhan has been authorized to proceed to the office of the Commissioner of Endowment, Odisha, Bhubaneswar on 27.01.2026 for consultation and filing of case against the encroachers under the O.H.R.E Act, 1951 for eventual eviction of the encroachers from the deity land.

Phero
22.1.26

Sub-Collector, Puri

Memo No. 729 Dated 22.01.2026

Copy forwarded to the Tahasildar, Puri/ BDO, Puri Sadar for information and necessary action.

Phero
22.1.26

Sub-Collector, Puri

Three copy attested

S. D. Pradhan
21/1/26

Asst. Collector,
Judicial Collectorate, Puri

Three copy attested

[Signature]

Block Development Officer
Puri Sadar, Puri



ପଞ୍ଚାୟତ ସମିତି କାର୍ଯ୍ୟାଳୟ

ପୁରୀ ସଦର, ପୁରୀ

OFFICE OF THE PANCHAYAT SAMITI

PURI SADAR, PURI

ଝାଟର ଝାକ ରୋଡ, ପୁରୀ

୭୫୨୦୦୨

Water Works Road, Puri

752002

ori-bpuri@nic.in

ori.bpuri@gmail.com

Letter No: XIII 21/2026- 1835 /GP Date: 27.04.2026

To,

The District Magistrate and Collector, Puri

Sub:- Additional Submission of Action Taken Report on Implementation of Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No. 193 of 2024.

Ref:- This Office Letter No. XIII-21/2026-1793/GP Dt. 23.04.2026 on Action taken report

This Office Letter no. 5933/GP Dt. 19.08.2025 on Action taken report

This Office Letter No. 2144/GP Dt. 29.03.2025 on Action taken report for the Month of March 2025.

This Office Memo No. 2119 Dt. 28.03.2025 forwarding the proceedings of meeting Dt. 27.03.2025 regarding implementation of orders.

This Office Letter No. 1442 Dt. 06.03.,2025 regarding action taken report for the month of February 2025.

This Office Letter No. 696 Dt. 12.02.2025 addressed to Sub-Collector-Cum-Interim Trustee, Nilakantheswar Dev.

This Office Letter No. 711 Dt. 13.02.2025 addressed to Tahasildar, Puri

Order Dated 06.02.2025 in OA No. 193 of 2023/EZ of Hon'ble NGT, EZ

This office letter no 451 Dt. 29.01.2025 communicating proceedings of the meeting regarding implementation of orders of Hon'ble NGT in OA No. 193 of 2023/EZ filled by Sri Madan Mohan Rout Vrs Sri Sri Nilakantheswar Dev and others.

Order Dt 05.12.2024 in OA No. 193 of 2023/EZ of Hon'ble NGT, EZ.

Sir,

In inviting a reference to the subject cited above, and in continuation of Action taken report, I am to submit the present status of Chandan Pokhari:

"Due to non-availability of funds works such as De-siltation, Construction of guard wall, Steps and Outlet drainage Channel and Culvert could not be taken up leading to reinfestation of water hyacinth and weeds."

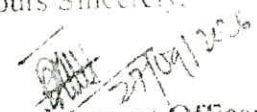
Copy of the photographs of Chandan Pokhari as on 20.04.2026 is annexed hereto as **ANNEXURE-A**.

This is in favour of your kind information and necessary action at your end.

True copy attested


Asst. Collector,
Judicial Collectorate, Puri

Yours Sincerely,


Block Development Officer
Block Development Officer
Puri Sadar

Memo No. XIII 21/2026- 1836 /GP Date: 27.04.2026
Copy forwarded to Tahasildar,Puri for information and necessary action.

[Signature]
27/04/2026
Block Development Officer
Puri Sadar

Memo No. XIII 21/2026- 1837 /GP Date: 27.04.2026
Copy forwarded to Sub-Collector,Puri for kind information and necessary action.

[Signature]
27/04/2026
Block Development Officer
Puri Sadar

Three copy attached
[Signature]
Asst. Collector,
Judicial Collectorate, Puri



ANNEXURE-A

Latitude: 19.821053
 Longitude: 85.831397
 Elevation: 17.28±4.92 m
 Accuracy: 3.9 m
 Time: 20-04-2026 13:05
 Note: Gobinath pur chandan pokhari

Powered by NoteCam

P.S.M
6/5/24

Asst. Collector,
Judicial Collectorate, Puri

-54-

Annexure-R/4

59

1183

08-4-26

(MPL) 08.04.26



OFFICE OF THE TAHASILDAR, PURI

Letter No. 4447 dt. 8.4.26

To,

The Additional District Magistrate, Puri.

Sub:- O. A. No. 193 of 2024/ EZ filed by Madan Mohan Rout -Vrs- Sri Nilakantheswar Dev and others in the Court of National Green Tribunal, E.Z. Bench, Kolkata.

Ref:- Dist. Office Memo No. 1105 / Judl. dt. 04.04.2026.

Sir,

In inviting a reference to the subject cited above, I am to submit that Chandanpokhari situated in Khata No. 126, Plot No. 564, area Ac. 0.9700, Kisam- Jalasaya- I under Mouza- Gopinathpur @ Routarapur which stands recorded in the name of Sri Nilakantheswar Dev, Shree Gopinath Dev, Shree Durga Devi Thakurani bibe Nijigaon Marfat samasta Mahajan Kotha Taraf Rama Chandra Hota, S/o- Dasarathi Hota, Rama Chandra Mishra, S/o- Bhubaneswar Mishra, Jagannath Nanda, S/o- Madhab Nanda, Krushna Chandra Mishra, S/o- Dinabandhu Mishra, Ghanashyam Mishra, S/o- Hrusikesh Mishra, Gobind Chandra Mahapatra, S/o- Sudarshan Mohapatra, Chandra Mishra, Nilakantha Mishra, Sachidananda Mishra, Bijayananda Mishra, S/o- Basudeb Mishra, Caste- Brahmin, Vill- Nijigaon. After enquiry by Revenue Inspector Harekrushnapur & Amin it is ascertained that Chandan pokhari has been encroached by shops & latrine Soakpits.

True copy attested

P. D. S. 26

Asst. Collector,
Judicial Collectorate, Puri


365


-55-

As the land stands recorded in the name of village Deity Shri Nilakantheswar Dev. Shree Gopinath Dev & Shree Durgadebi Thakurani it is not possible to initiate encroachment case.

Copy of Demarcation report alongwith Sketch map is sent here with for kind information & taking necessary action.

Yours faithfully,


5/8/04, 22
Tahasildar, Puri

Three copy attested

Asst. Collector,
Judicial Collectorate, Puri

- 57 -

OFFICE OF THE REVENUE INSPECTOR, BIRAHAREKRUSHNAPUR

Letter No. 265 /dated- 13.08.2025

To,

The Tahasildar, Puri

Sub-: Demarcation report of "Chandan Pokhari" situated in mouza-
Gopinathpur alias Routarapur .

Sir,

As per your direction, I am to enclose herewith an inquiry report along with a sketch map regarding encroachment made there to in connection with 'Chandan Pokhari' located over Plot No. 564 Khata No. 126. Kisam - Jalasaya of village- Gopinathpur alias Routarapur.

This is for your information and necessary action.

N.B.- Report along with name of encroachers and details of encroachment are annexed herewith.

Yours faithfully,

Sd/-
Amin, Puri Tahasil

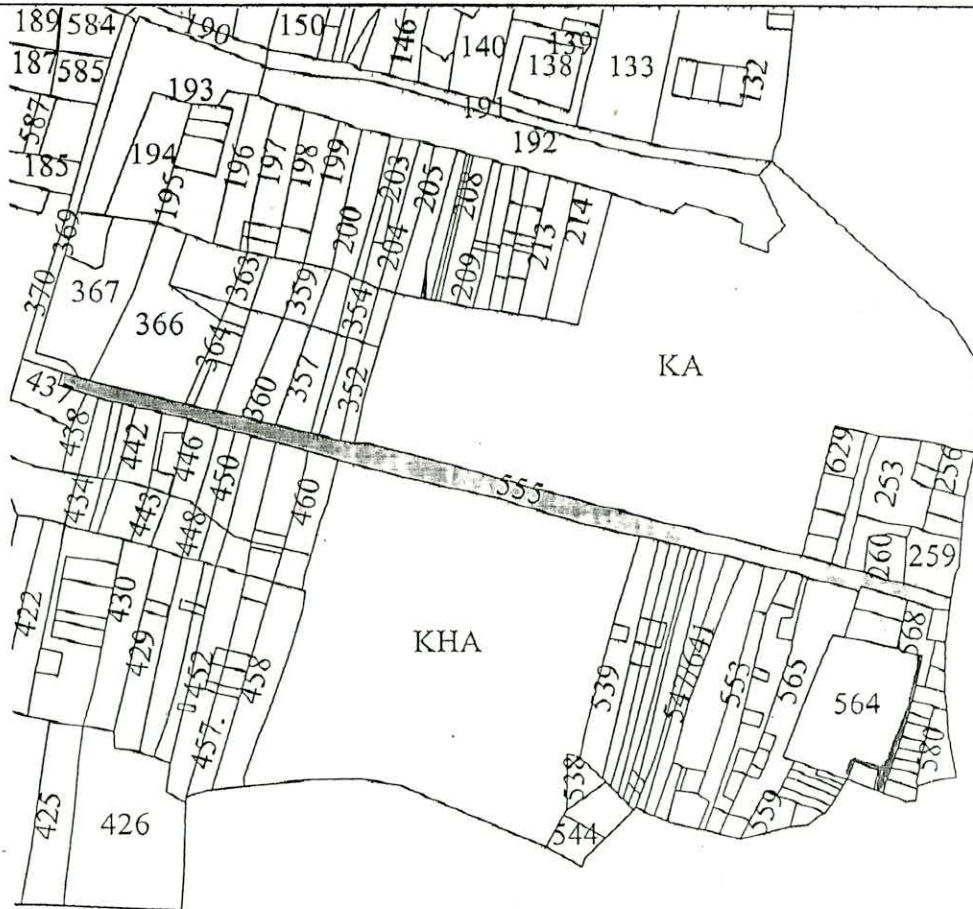
Sd/-
**Revenue Inspector,
Biraharekrushnapur**


**Asst. Collector,
Judicial Collectorate, Puri**





ପୁର ବିବରଣୀ

ପ୍ଲଟ ନମ୍ବର :	555	ଖତିୟାନ୍ ନମ୍ବର:	
ବୌଜା	: ଗୋପିନାଥପୁରଓରଟ	ଚହସିଲ	: ପୁରୀ
ଥାନା		ଚହସିଲ	: 4
ଥାନା ନମ୍ବର		ଜିଲ୍ଲା	: ପୁରୀ



■ ମାଲିକଙ୍କୁ ସଂଶ୍ଳିଷ୍ଟ ମୁତାବକ ଲୋକମାନଙ୍କୁ, କୃଷିମ, ଶିଳ୍ପି ହସାତ ସମ୍ପାଦନ କରି ତଳାକମୁକ୍ତ ଅନୁଭବ୍ୟ ଭୋଗ୍ୟୁକ୍ତ ।


A. B. 25
Amor, Puro Tahasil


13.8.25
R. B. H. K. R.

True copy attested


Asst. Collector,
Judicial Collectorate, Puri



Details of Plot

Plot No. :

Khatyan No. :

Mouza : Gopinathpur

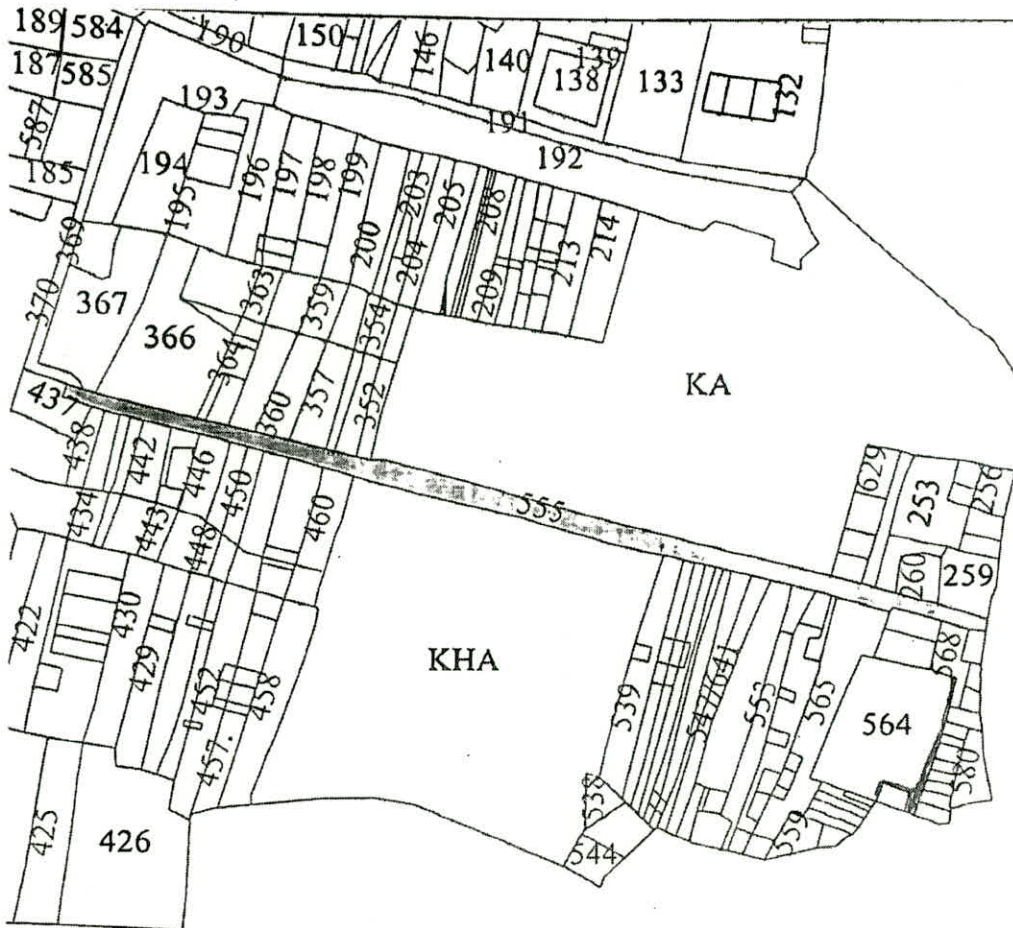
Tahasil : Puri

Police Station :

Tahasil : 4

Police Station No. :

District : Puri



■ The portion marked in red colour has been encroached out of the "Jalasya" for construction of Shops, Latrine and soak pits etc.

P. S. Das
6/5/26

Asst. Collector,
Judicial Collectorate, Puri

Sd/-
Amiri, Puri Tahasil

Sd/-
Revenue Inspector,
Biraharekrushnapur

- 60 -

ANNEXURE-S/4
SERIES

1507
27-4-26

Nibedita

P. J. M
27/4/2026



OFFICE OF THE SUB-COLLECTOR, PURI

(GEN & MISC. SECTION)

Email: subcollectorpuri@gmail.com Phone: 06752222059

No. 4054 Dated 27-04-2026

To

The Collector, Puri

Sub- O.A No. 193 of 2024 filed by Madan Mohan Rout-Vrs- Shree Nilakantha dev and others before the Court of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Ref- Letter No. 1104/Judl. Dt. 04.04.2026 of Addl. District Magistrate, Puri

Sir

In inviting a reference to the letter on the subject cited above, I am to furnish here with the following compliance report in pursuance of the order dated 04.02.2026 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in Execution Case No. 01/2026 arising out of O.A No. 193 of 2024.

1. B.D.O, Puri Sadar has estimated the total expenditure cost amounting to Rs.79,82,000/- for construction of guard wall, Steps and Outlet drainage Channel and Culvert. Accordingly, the Commissioner of Endowments, Odisha, Bhubaneswar has been requested vide this office letter No. 727/Gen. Dt. 22.01.2026 for placement of fund and for necessary permission for taking up the construction work for compliance of the order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata. Copy of this office letter No. 727/Gen. Dt. 22.01.2026 is annexed as Annexure-"A".
2. Further, as per discussion with the Asst. Commissioner, Endowment, Bhubaneswar, it has been learnt that Commissioner, Endowment vide his letter no. 1099/416-G. P Dt. 07.02.2026 has requested the Govt. in Law Department, Odisha to place funds for renovating and cleaning of Chandan Pokhari. It is submitted that the recommended work will be taken up only after receipt of the required fund.
3. With regards to encroachment of an area of Ac. 0.04 out of Ac. 0.97 of plot No. 564, khata No. 126, one O.A case has been filed by the Sub Collector

Three copy attested

P. J. M
27/4/26

Asst. Collector,
Judicial Collectorate, Puri

D. Hena
27-04-26

Puri U/S 25 of the Odisha Hindu Religious Endowment Act, 1951 in the Court of The Commissioner of Endowment, Odisha, Bhubaneswar against Sri Papa Nayak and 13 others praying therein to hold a summary enquiry into the matter and after hearing the parties necessary order for eviction of unauthorized encroachers may kindly be passed and to send requisition to the Collector, Puri for giving effect to the order of the Hon'ble Court and delivery of possession to the interim trustee.

4. It is submitted that the case has already been registered bearing case number O.A No. 09/2026 and the matter is sub-judice i.e. at the hearing stage before the Commissioner of Endowment. Further action for eviction will be taken after receiving direction from the Commissioner, Endowment in O.A No. 09/2026.

This is for favor of your kind information and necessary action.

Yours faithfully.


27.04.26
Sub-Collector, Puri

True copy attested

Asst. Collector,
Judicial Collectorate, Puri



OFFICE OF THE SUB-COLLECTOR, PURI
(GEN & MISC SECTION)

Email: subcollectorpuri@gmail.com Phone: 06752-222059

Letter No. 727 / Gen. Dated. 22.01.2026

To

The Commissioner of Endowments, Odisha, Bhubaneswar.

Sub: Request for placement of funds to take up the construction work in order to comply the Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in O.A No.193/2024/EZ filed by Madanmohan Rout-Vrs-Nilakantheswar Dev & Others.

Ref: This office Letter No. 3681 Dt. 02.04.2025, Letter No. 8749 Dt. 30.07.2025, Letter No. 10510. Dt. 04.10.2025 and Letter No. 13802 Dt. 26.12.2025

Sir

In inviting a kind reference to the subject cited above, I am to intimate that the letters cited under reference were sent to your good office for permission and placement of funds and carrying out desired eviction from the property of the deity in order to comply the order of the Hon'ble National Green Tribunal cited under subject above. Permission for taking of the work granted vide Memo No. 6190, Dt. 30.06.2025 of Asst. Commissioner of Endowments, Odisha, Bhubaneswar, but the Block Development Officer, Puri Sadar was advised to take up the work with Govt. fund.

It is pertinent to mention here that after a thorough discussion with Additional District Magistrate, Puri and Block Development Officer, Puri Sadar and subsequent instruction of Additional District Magistrate, Puri, BDO, Puri Sadar has submitted an estimate for placement of funds amounting to Rs. 79,82,000.00/- (Seventy-Nine Lakh Eighty Two Thousand) only for taking up the construction work around Chandan Pokhari in order to comply the Order Dt. 04.04.2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Therefore, enclosing Letter No. 261 Dtd. 21.01.2026 of BDO, Puri Sadar along with the copy of the estimate, I am to request you for placement of fund and for necessary permission for taking up the construction work for compliance of the order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Yours faithfully,

Phere
22.01.26
Sub-Collector, Puri

Three copy attested

P. S. 26/1/26
Asst. Collector,
Judicial Collectorate, Puri

11211

Memo No. 728 Dated 22.01.2026

Copy submitted to the District Magistrate & Collector, Puri for kind information and necessary action. Further I am to bring to your kind notice that Asst. Collector Sri Sauramya Ranjan Pradhan has been authorized to proceed to the office of the Commissioner of Endowment, Odisha, Bhubaneswar on 27.01.2026 for consultation and filing of case against the encroachers under the O.H.R.E Act, 1951 for eventual eviction of the encroachers from the deity land.

Dhara
22.1.26

Sub-Collector, Puri

Memo No. 729 Dated 22.01.2026

Copy forwarded to the Tahasildar, Puri/ BDO, Puri Sadar for information and necessary action.

Dhara
22.1.26

Sub-Collector, Puri

Three copy attested

[Signature]
22/1/26

Asst. Collector,
Judicial Collectorate, Puri

-64-



ପଞ୍ଚାୟତ ସମିତି କାର୍ଯ୍ୟାଳୟ
ପୁରୀ ସଦର, ପୁରୀ

OFFICE OF THE PANCHAYAT SAMITI
PURI SADAR, PURI

ଓଡ଼ିଶା ସରକାର, ପୁରୀ
୭୫୨୦୦୨
Water Works Road, Puri
752002
ori-bpuri@nic.in
ori.bpuri@gmail.com

Pury
Dhen
22/1/26

L No. XIII-07 / 2024 / 261 / GP Date: 21/01/2026
To,

The Sub-Collector, Puri-Cum-Interim Managing Trustee, Sri Gopinath Dev, At-Gopinathpur Alias Routraypur

Sub: Requesting for removal of encroachment and placement of funds in order to comply the order dated 04.04.2025 of the Hon'ble National Green Tribunal Eastern Zone, Kolkata passed in O.A No. 193 of 2024.

Ref: This Office Memo No. 5935/GP Dt. 19.08.2025.

Memo No. 2624/ Judl Dt. 29.07.2025 of Additional District Magistrate, Puri

Your Letter No. 8558/Gen. Dt. 21.07.2025.

Memo No. 6190 Dt. 30.06.2025 of Assistant Commissioner of Endowments, Bhubaneswar.

Sir,

In inviting a reference to the subject cited above, I am to Intimate that an action taken report for compliance of order dated 04.04.2025 of the Hon'ble National Green Tribunal Eastern Zone, Kolkata passed in O.A No. 193 of 2024 was submitted to your office vide memo under reference. (Enclosed at **Annexure-A**).

Therein, following action taken were reported as detailed below:

1. Earlier, permission was sought from Commissioner of Endowments, Odisha, Bhubaneswar for cleaning of pond vide Letter No. 3681 Dt. 02.04.2025 of Sub-Collector-cum-Interim Managing Trustee of the institution. Permission was granted vide Memo No. 6190 Dt. 03.06.2025 of Assistant Commissioner of Endowments, Bhubaneswar. **Annexure-B**. However, the Commission requested for utilization of government funds for the said activities.
2. Cleaning and De-Weeding of "Chandan Pokhari" was done by Gopinathpur Gram Panchayat out of fund available under Swachha Bharat Mission at the GP Level. The Pre and Post Photo of the Cleaning and De-Weeding activity is again enclosed herewith at **Annexure-C**.

Tree copy
attached
P. 200
21/1/26
Asst. Collector,
Judicial Collectorate, Puri



-65-

1/2/11

3. Further, due to shortage of funds with panchayat for De-Siltation, Construction of Guard Wall, Construction of Outer drainage channel and culvert an additional requirement of fund approximately Rs 79,82,000/- (Seventy Nine Lakh Eighty Two Thousand Only) was submitted alongwith a detailed estimate for the project "Renovation and Redevelopment of Chandan Pokhari" enclosed again at **Annexure-**

D.

SI No.	Name of Project	Estimated Amount
1	Renovation and Redevelopment of Chandan Pokhari, Gopinathpur GP Puri Sadar Block, Puri	Rs. 79.82.000=00

As of now no additional fund is placed with the office of undersigned for execution of the aforementioned works.

The Commissioner of Endowments, Odisha, Bhubaneswar may be moved again for provisioning of funds necessary for compliance of orders of Hon'ble NGT.

4. Further, Assistant Commissioner of Endowments, Bhubaneswar vide Memo No, 6190 Dt. 30.06.2025 has authorized Sub-Collector-cum-Interim Managing Trustee of the institution of file case U/S 25 of OHRE Act, 1951 before Commissioner of Endowments, Odisha, Bhubaneswar for eviction of encroachers from the embankment of the pond **Annexure-B.**

It is requested that necessary steps may be taken for removal of encroachment on the embankments of the pond to enable taking up of the aforementioned construction work.

This is in favour of your kind information and necessary action at your end.

Enclosure: Detailed Estimate as Above.

True copy attested

[Signature]
Asst. Collector,
Judicial Collectorate, Puri

Yours Sincerely,

[Signature]
Block Development Officer

-66-

//3//

Memo No. XIII-07 / 2024/262/ GP Date: 21/01/2026

Copy forwarded to Tahasildar, Puri for information and necessary action.


Block Development Officer

Memo No. XIII-07 / 2024/263/ GP Date: 21/01/2026

Copy submitted to Collector, Puri for Kind information and necessary action.


Block Development Officer

True copy attested



Asst. Collector,
Judicial Collectorate, Puri

**IN THE COURT OF THE COMMISSIONER OF ENDOWMENTS:
ODISHA, BHUBANESWAR.**

O.A. No. 9 of 2026

(An application U/S 25 of the O.H.R.E. Act. 1951)

A N D

In the matter of:-

SHREE NILAKANTHESWAR DEB, SHREE GOPINATH DEB & SHREE DURGADEBI THAKURANI, Bije At. Gopinathpur @ Routraypur, Po.- Gopinathpur, Ps.- Puri Sadar, Dist.- Puri, represented through it's Interim trustee the Sub- Collector, Puri, At/Po- Puri, Ps- Puri Town, Dist.- Puri, represented through his authorized person Sri. Sauramya Ranajn Pradhan, aged about 48 years, S/o- Bhimsen Pradhan, at present working as Asst. Collector, in the office of Sub-Collector, Puri, At/Po- Puri, Ps- Puri Town, Dist.- Puri. ----- **Petitioner.**

Versus

1. Sri. Papa Nayak, aged about 55 years,
2. Sri. Babua Nayak, aged about 45 years, both are S/o- Dhoba Nayak,
3. Sri. Gopal Behera, aged about 65 years, S/o- Khetra Behera,
4. Sri. Raju Mallick, aged about 35 years, S/o- Rabi Mallick,
5. Sri. Subash Nayak, aged about 40 years, S/o- Naba Nayak,
6. Sri. Babula Nayak, aged about 41 years, S/o- Bansi Nayak,
7. Sri. Gajendra Mallick, aged about 60 years, S/o- Chaitana Mallick,

True copy
attested

[Signature]

Asst. Collector,
Judicial Collectorate, Puri

Preadhan
Sauramya Ranajn

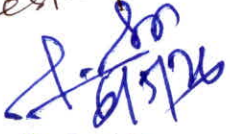
8. Sri. Anadi Mallick, aged about 55 years, S/o- Dama Mallick,
9. Sunamani Dei, aged about 65 years, D/o- Rajan Mallick,
10. Sarojini Bewa, aged about not known, W/o- Pramod Nayak, all the above are At- Atharnala, Po.- Harekrushnapur, Ps- Puri Sadar, Dist.- Puri, Pin-752002.
11. Sri. Baikuntha Pradhan, aged about 75 years, S/o- Ganda Pradhan, At- Khandiabandh, Po- Puri Station Road, Ps.- Puri Sadar, Dist.- Puri, Pin-752002.
12. Sri. Rama Chandra Panda, aged about 62 years, S/o- Harihar Panda,
13. Sri. Rajkishore Rout, aged about 42 years, S/o- Giridhari Rout, both Sl. No. 12 and 13 are At/Po.- Gopinathpur, Ps- Puri Sadar, Dist.- Puri, Pin-752002,
14. Sri. Samuja Gopal Samantray, aged about 43 years, S/o- Narasingh Samantray, At- Kalikadebi Sahi, Po.- Puri, Ps.- Puri Town, Dist.- Puri. Pin- 752001. ---- **Opp. Parties.**

AN APPLICATION U/S 25 OF THE O.H.R.E. ACT, 1951

The humble application of the above named petitioner most respectfully Sheweth :-

1. That, the case institution is a Temple within the meaning of the Odisha Hindu Religious Endowments Act, 1951 here in called after the O.H.R.E, Act 1951 and presently managed by the petitioner being the Interim Trustee of the institution, appointed as such by order passed in O.A No. 18/2005, U/s- 41 of the OHRE, Act 1951 by the Asst. Commissioner of Endowments, Bhubaneswar dated 30.04.2024, and subsequent order no. 8259, dated 21.09.2024. The case institution is identified under Index number 416- G.P(M). The Interim

True copy
attested



Asst. Collector,
Judicial Collectorate, Puri

Gauramya Gantion Pradhan

Trustee authorised the present petitioner to file the case in his letter No. 730, dated 22.01.2026 and after being authorised by the Interim Trustee, the petitioner is filing the case on where of the Interim Trustee.

2. That, the case institution is a religious institution managed by the petitioner being it's Interim trustee and the person legally entitled to represent the case deity. The case scheduled land stands recorded in the name of the case deities of the case institution marfat Samasta Mahajan Kotha etc. under Khata No. 126, Pot No. 564, having total area of Ac. 0.9700 decimal.
3. That, the opposite parties are in illegal and un-authorized possession over the scheduled land of the deity without any authority. In the meantime one of the devotee of the case deity filed a case before the National Green Tribunal vide O.A. No. 193/2024 and by order of the National Green Tribunal, the Sub-Collector, Puri directed the Tahsildar Puri to demarcate the Plot No. 564, which has been encroached by the Opp. Party by constructing shops and latrine soak pits. The Tahsildar after demarcation found that the Opp. Parties encroached a total area of Ac. 0.0400 decimal, out from the Plot No. 564 and the area so encroached by the Opp. Parties has been specified by the R.I. in his report dated 13.08.2025. Since, the Opp. Parties were illegally and un-authorizedly possessed the scheduled land without sanction of the Commissioner of Endowments and in violation of the Statute. It is the duty of the trustee to protect the interest of the deity for recovery of the lands of the institution. Hence, the petitioner being the Interim trustee of the case institution preferred this original application for

True copy
attached
P. 10/1/26

Asst. Collector,
Judicial Collectorate, Puri

Case name: Union Pradhhan

parties, send requisition to the Collector, Puri to deliver the possession of the properties mentioned in Schedule below to the petitioner after evicting the Opp. Parties from the case properties for the interest of justice.

And for which act of kindness the petitioner shall remain duty bound ever pray.

Bhubaneswar,
Date 16-02-2026

By the Petitioner

Through his Advocate.

Saujanya Ranjan Beaudha

SCHEDULE OF PROPERTY

Dist.- Puri, Tahasil- Puri, P.S- Puri Sadar, Mouza- Gopinathpur Oraf Routrapur,

Khata No.	Plot No.	Area	Kisam
126	564	Ac 0.0400 Decs.	Jalasya Ek

Out of total area of Ac. 0.9700 Decs.

The details of the Opp. Parties possessing the exact area is given below:

1.	Papa Nayak,	Ac. 0.0046 Dec.	Mark- X
2.	Babua Nayak,		
3.	Gopal Behera,	Ac. 0.0030 Dec.	Mark- X/1
4.	Raju Mallick,	Ac. 0.0040 Dec.	Mark- X/2
5.	Subash Nayak,	Ac. 0.0040 Dec.	Mark- X/3
6.	Babula Nayak,		
7.	Gajendra Mallick,	Ac. 0.0042 Dec.	Mark- X/4
8.	Anadi Mallick,	Ac. 0.0040 Dec.	Mark- X/5
9.	Sunamani Dei,	Ac. 0.0045 Dec.	Mark- X/6
10.	Sarojini Bewa,	Ac. 0.0032 Dec.	Mark- X/7
11.	Rama Chandra Panda,		

Three copy
attested
P. J. 6/5/26

Asst. Collector,
Judicial Collectorate, Puri

12. Baikuntha Pradhan, Ac. 0.0040 Dec. Mark- X/8
13. Raj Kishore Rout, Ac. 0.0050 Dec. Mark- X/9
14. Samuja Gopal Samantaray,

DOCUMENTS RELIED UPON

1. Copy of ROR of Khata No. 126 of Mouza Gopinathpur @ Routrapur.
2. Copy of order No. 8259, dated 21.09.2024.
3. Copy of Letter No. 730, dated 22.01.2026.
4. Copy of Letter No. 8604, dated 01.09.2025 with enclosures.
5. Copy of Aadhar of the Petitioner.

Any other document(s) if necessary will be produced during hearing of the case.

VERIFICATION

I, Sri. Sauramya Ranajn Pradhan, aged about 48 years, S/o- Bhimsen Pradhan, at present working as Asst. Collector, office of Sub-Collector, Puri, At/Po- Puri, Ps- Puri Town, Dist.- Puri, authorized representative of the Interim Trustee of the institution, do here by verify and stated the facts stated in the petition are true to the best of my knowledge and belief.

Sauramya Ranajn Pradhan.

Bhubaneswar,

Date 16-02-2026

True copy attested

P. G. S. P.

Asst. Collector,
Judicial Collectorate, Puri

VERIFICANT.

OFFICE OF THE COMMISSIONER OF ENDOWMENTS, ODISHA:
BHUBANESWAR.

Letter No. 1099 /416- G.P Date 07.02.2026

From:

Sri Lalatendu Jena, O.S.J.S
Commissioner of Endowments,
Odisha, Bhubaneswar.

To

The Principal Secretary to Government of Odisha,
Law Department, Bhubaneswar.

Sub:

Request for placement of funds to comply the direction issued by the
Hon'ble National Green Tribunal, (Eastern Zone Bench), Kolkata in OA.
NO. 193/2024/EZ.

Ref:

1. Letter No. 727 Dated. 22.01.2026 of the Sub-Collector, Puri-cum-
Interim Managing Trustee of Sri Nilakantheswar Deb and Other deities,
At/Po- Gopinathpur@ Routraypur, PS- Puri Sadar, Dist- Puri.
2. Order Dated. 04.04.2025 of Hon'ble National Green Tribunal, Eastern
Zone Bench, Kolkata passed in OA. NO. 193/2024/EZ.

Sir,

In enclosing herewith the letter dated. 22.01.2026 of the Sub-Collector,
Puri-cum- Interim Managing Trustee of the institution referred above, I am to say that
O.A No. 193/2024/EZ was filed by Sri Madanmohan Rout before Hon'ble National
Green Tribunal (Eastern Zone Bench), Kolkata for renovation of Chandan Pokhari of Sri
Nilakantheswar Deb and Other deities, Gopinathpur. The Tribunal in its final order dated.
04.04.2025 directed the Collector, Puri to complete the renovation work of Chandan
Pokhari of the institution.

In order to comply the order dated. 04.04.2025 passed by Hon'ble
Tribunal, the Sub-Collector, Puri-cum- I.M.T of the institution has submitted an estimate
of Rs 79,82,000/- with a request to place funds for taking up the renovation work of
Chandan Pokhari, Sri Nilakantheswar Deb and Other deities, Gopinathpur, Puri.


In this regard, it is relevant to note that, the deity has no sufficient fund to
comply the direction of the Hon'ble Tribunal in renovating and cleaning the pond.

In the above noted premises, I am request that, the matter may be placed
before the Government for sanction of Rs. 79,82,000/- to comply the direction of the
Hon'ble Tribunal in renovating and cleaning the holy pond.

This is for favour of your kind information and necessary action.

This may be treated urgent.

Yours faithfully,


Commissioner of Endowments,
Odisha, Bhubaneswar.

Encl: 1. Letter No. 727 Dated. 22.01.2026
2. Order dated. 04.04.2025.

True copy
attested
A. S. Jena
Asst. Collector,
Judicial Collectorate, Puri